[The Deputy Chairman] each, I hereby declare them duly elected to be members of the said bodies:---

- (1) Shri C. D. Pande-The All India Council for Technical Education.
- (2) Shri Santokh Singh-The Court of the University of Delhi.

THE MATERNITY BENEFIT (AMENDMENT) BILL, 1967

THE MINISTER OF STATE THE MINISTRY OF LABOUR, EM-PLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): Madam, move for leave to introduce a Bill to amend the Maternity Benefit 1961.

The question was put and the motion was adopted.

SHRI L. N. MISHRA: Madam, I introduce the Bill.

THE DEPUTY CHAIRMAN: we go on to the Railway Budget.

(उत्तर प्रदेश): श्री राजनारायण माननीया, इस सम्बन्ध में मुझे एक निवेदन करना है। जब कोई बिल इण्ट्रोड्युस हो तो उसके पहले हमें कापी मिलनी चाहिए, इस सम्बन्ध में चेयर ने व्यवस्था दी थी कि इसके बारे में हम नेताओं से बात करेंगे। मैं समझता हं कि जब तक नेता श्रों से इस सम्बन्ध मे बातचीत न हो जाये तब तक ऐसा कोई बिल इण्ट्रोड्युस न हो, जिसकी कापी हमको न मिली हो।

श्री ललित नारायण मिश्र: ग्रब तो हो गया ।

श्री राजनारायण: हो गया, तो गलत हुस्रा ।

THE BUDGET (RAILWAYS), 1967-68---GENERAL DISCUSSION contd.

THE DEPUTY CHAIRMAN: go on to the Railway Budget. Khandekar may continue. Ten minutes more only.

SHRI R. S. KHANDEKAR (Madhya Pradesh): Madam Deputy Chairman, yesterday when I spoke I said Minister could make the Railway

many economics in many sectors and that he could avoid the fresh levies. I had not given my suggestion exhaustively nor can I do so today for want of time. I had suggested some points and I had urged for the appointment of a parliamentary committee or a sort of commission which would go into all these details.

When the House rose I was dealing with casual labour and their grievances. I do not want to dilate more on that point, but I would urge the Railway Minister to look into grievances of the casual genuine They are just treated like labour. slaves. They do not get enough wages. They have no housing facilities, no transport facilities. Not only that; they do not get even the lighting arrangements when they working at wayside stations or other places when it gets dark. Therefore something should done with regard to their condition. Madam, this Government says that socialism is their goal. But there is not a trace of socialism so far as the Railways are concerned. I am that recently the departments which were being run by the Railway Administration, are slowly being handed over to private contractors, that they are now adopting the system giving these works on contracts. I am told that near Itarsi or Barka Kana or somewhere in that area they are closing down their Coal Division and this work is being given to private contractors for supplying coal worth some Rs. 60,000 or so. I do not know the details. But in many cases we have heard such complaints that works are being given to private contractors, I mean work which were being Jone by the Railways previously. Consequently there is the apprehension that there would be surplus staff on the Railway and that retrenchment would follow. The Railway Minister said in his speech that there is a ban on recruitments because the Railways are over-staffed. But I am told that although it is true that there is no large-scale recruitment, in many cases fresh recruits are taken up and 'hose

nel.

I have said that the operational efficiency of the Railways has gone down and this point has been emphasised by more than one hon. Member and so I need not dilate on it again.

they continue to recruit fresh person-

two things I do not understand.

How can you reconcile these

undertakings. On the other

The Railway Minister has credit and said that during the last year the accidents were few. Yet you find that more than 6,000 accidents took place during last year. What is the reason for this? Has the Government gone into the question to why these accidents take place? It is very rare that accidents take place on account of mechanical failure. Mostly they are caused by human failures. I would like to know why there are these human failures. Many of the recommendations of the Kunzru Committee have not been implemented as yet. I know of various cases where these railway workers have to work overtime. Sometimes they work for 18 hours and 20 hours and many of them do not get even night rest. That is one of the reasons why accidents take place. Secondly, as I said yesterday, there is discontent in almost every category and in all sections because the major grievances of these people are not redressed. That also can be one of the reasons why accidents take place so often. As was pointed out yesterday almost everyday we see reports in the papers of Even then the Railway accidents.

Minister claims that accidents have gone down in number.

1967-68

About overcrowding in trains, many non. Members have already spoken. I would only say that I am in favour of abolishing these different classes in our Railways. But so long the Railways maintain different classes they must maintain them properly. Otherwise there is no use having them. This is particu-'arly so in the case of the second class carriages. If you want to retain this second class then you should provide full facilities in that class. It is not enough if sleeping facilities are provided in half of the carriage. In many cases I have found that on the Express and Mail trains the sc ond class berths are there only in half bogey. The other half is composed of third class seats. Consequently there is no restriction or no check on the passengers entering into the second class. And so there is no accommodation to be found in the class. Therefore, if you want to provide the second class accommodation you must give at least one complete bogey on all these trains. Otherwise it is no use. You may abolish this class. If you want to retain it then make it fully available with all the necessary facilities.

As for overcrowding in third class coaches I need only to say that it is impossible for anybody to travel in them unless he risks his life or his property. What to speak of class carriages, even the first coaches are overcrowded. It is very difficult during the day time to travel in them. They are so overcrowded. You have to travel ether in corridors or do not travel at all, because nowadays on account of overcrowding in the third class carriages and on account of the fact that comparatively more accommodation is easily available in the first class. people are encouraged to travel in first class. There are also those who travel with free passes and those who are on government duty and also army personnel particularly those travel during these summer months

[Shri R. S. Khandekar.]

when the vacation starts and also the army personnel who go on annual leave. Because of all this the first class compartments are overcrowded. I made a suggestion last time that for such persons some special arrangement should be in the first class, particularly for the army personnel who have to from long distances. Nobody care of them. Many of these officers have complained that though try through their R.T.O.s they not get their reservations in the first So some special arrangement should be made for such people in first class coaches.

Now I want to say a word about catering on the Railways.

AN HON, MEMBER: Better say anything.

SHRI R. S. KHANDEKAR: reported that these catering facilities are being withdrawn $slowl_{V}$ slowly on some of these Railways. I learn that on the Pathankot Express departmental catering has been dispensed with. Whatever arrangements are there on other trains even, these leave much to be desired. I do not know if the Railway Minister has ever tasted the food that is served there. The less said about it the better. I read in the papers that the Railway Minister is appointing some sort of a committee and trying to improve this catering arrangement. I very much doubt if he Only today the succeed. question was raised here that without enhanced notice the Railways have Nobody their rates for catering. knew anything about it and one fine morning the bearer tells us that the Rai'ways have increased their by so much. There was no Budget at that time either. I do not know who ordered this increase and how it was ordered. When they take such enhanced prices they should at least provide proper food. Otherwise it is no use having such catering arrangements. Let them revert to the old system of having private contractors, just as they are doing in so many other cases. In that case they may give us better tea and we may have better catering.

1967-68

Next, I have to refer to some minor points. I would like the hon. Railway Minister to visit the New Delhi platin the evening when Southern Express and the Grand Trunk Express leave. He will there is almost anarchy there on the The whole place is overcrowded. There is no arrangement there. The reservation staff do not come there in time. The railway staff do not give you any help consequent'y there is a lot of difficulty in finding your berth and getting it. Also you find that the trains do not come to the platform in time. I have brought this matter to the notice of Railway Minister and I have received a long reply. I have suggested that there should be some more difference in the time of starting of these two trains. On many days even the Railway staff do not know which train goes from which platform. The train also comes to the platform only some 15 or 20 minutes or half hour before departure and then there is lot of rush and nobody finds his place. And during all this time the loudspeaker is going on and nobody understands what is being said there. There is almost an anarchy there. A sort of fish market or a very peculiar kind of picture is what one gets when he looks at it. I want that the Railway Minister should go there evening and see quietly what pens. He should not go as Minister because then the Railway people will be dancing attendance to his tunes but if he goes quietly he can find out what the position is.

There is one more thing I want to refer to and that is about the cases of the old State Railways. I have brought this matter to their notice. There are cases of employees of the ex-Scindia State Railway regarding their leave, pension, etc. The Railways did not listen to them at all and they had to go to the court. court dismissed their suit but they went to the High Court and the High Court granted a decree in their favour. It is now four years since that decree was granted but the Railways are still sitting tight over it. I am wondering whether they should not be advised to move for contempt proceedings because after the grant of the decree the Railways are sitting eilent on that and they are not paying anything to these employees. Most of them are retired persons and many of them may have died long ago; at least I know of one person who has already died and perhaps many them are on that path. So the Railway Minister should look into this matter.

Lastly, Madam, I was pleading from time immemorial that there should be one additional train on the Central Railway from Delhi to Bombay. have been pleading for this and the Railway Minister's stock argument has been that the line capacity is full, that when doubling will be complete the additional could be thought of but even then nothing is being done. I do not grudge additional trains on other lines but here there is such a lot of crowding that there is a case for this additional train.

With these words, Madam, I conclude.

THE DEPUTY CHAIRMAN: Mr. P. S. Patil. I may say here that the Congress Party has only 62 minutes left and there are 26 speakers and it is impossible for me to adjust. Therefore it is for you to mutually arrange between yourselves.

SHRI MULKA GOVINDA REDDY (Mysore): The Railway Minister can reply tomorrow because much time has been taken on other business.

THE DEPUTY CHAIRMAN: The Railway Minister is replying tomorrow. We shall sit till 6 o'clock and as can speak today may speak.

श्री पंढरीनाथ सीतारामजी पाटील (महाराष्ट्र): माननीय उपसभापित महोदया, पिछने वर्ष रेल विभाग द्वारा देश की श्रच्छी सेवा की गई हैं श्रीर भविष्य में भी वह विभाग श्रपने देशवाियों को श्रधिक से श्रधिक सविधायों देने का विचार रखता है, जिसका उल्लेख रेल मंत्री महोदय ने श्रयने भाषण में किया है। मैं उन्हें हार्दिक धन्यनाद देता हूं।

1967-68

परन्त्र एक बात जोिकः गरीब जनता के लिये ग्रसहनीय है, उसे मैं ग्रापके समक्ष बोल रहा हूं। स्राशा है कि इस सभागृह के ग्रधिकांश सम्माननीय सभासद विचारों से सहमत होंगे। पूर्वीत बात है रेलवे किराया बढ़ाने की । शासन के प्रस्तुत **ब**जट के ग्रनुसार माल ले जाने, **ले** ग्राने पर किराया बढ़ाने की योजना बनाई गई है, इस वजह से हर एक वस्तुश्रों के दाम भी बढ़ेंगे, ग्रतः यह बढ़ोतरी ग्रसहनीय है । इसके साथ साथ यात्री भाडे में भी बढोतरी हई है। उसका परिणाम इस गरीब जनता पर बड़ा ही बुरा होगा; क्योंकि उनके किराया देने के बावजुद भी उनको क्या ग्राराम है । उनको भेड बकरी के सामान रेल के डिब्बे, में भर दिया जाता है ग्रथवा वे खुद एक दूसरे को रौंदते हुए डिब्बे में घुस जाते है । परन्तु महोदया, वे इस तरह खुशी से नहीं बैठते, बल्कि व ग्रपनी ग्रपनी परिस्थितियों से मजबूर है। ग्रतः मंत्री महोदय से मेरा श्राग्रह है कि यात्रियों की सुविधा ग्रौर उनके सुगमतापूर्वक यात्रा करने की स्रोर पूर्णरूपेण ध्यान दें तथा इसके म्रतिरिक्त जो गाडियां वर्तमान में चल रही हैं. उसमें ग्रौर भी रेलवे डिब्बों को लगवाने का प्रयास करें।

ग्रब कुछ मोटे सुझाव जो कि मेरे विचारों में उचित हैं, मैं माननीय रेलवे मंत्री महोदय के समक्ष प्रस्तुत करता हूं।

ग्रपने भारत में महाराष्ट्र एक महत्व-पूर्ण प्रदेश है। वहां रेल के रास्तों की कुछ कमी है। परिणामस्वरूप उसके विकास में पूर्णतः सफलता नहीं प्राप्त हो सकी है। विदर्भ ग्रौर मराठवाड़ा महाराष्ट्र के दो क्षेत्र बहुत ही पिछड़े हुए हैं। ये दोनों एक दूसरे के पास ही हैं। वहां की जनसंख्या लगभग डेढ़ करोड़ से भी ग्रधिक है। इन क्षेत्रों की लाखों एकड़ भूमि में कपास की खेती होती है, जिसकी पैदावार भी उन क्षेत्रों में ग्रच्छी होती है। यहां से रुई की लाखों [श्री पंढरीनाथ सोतारामजी पाटील]

Budget (Railways)

गांठें बम्बई, कानपुर, नागपुर स्रादि बड़ी बड़ी जगहों में भेजी जाती हैं। वहां बीसवीं सदी के प्रारम्भ में श्रंग्रेज़ी शासन ने खामगांव से जालना, 140 किलोमीटर दूरी, तक का रेलमाग बनाने का काम श्रपने हाथ में लिया था। उसी समय उस रास्ते का सर्वे हुआ था। जमीने भी श्रधिकार में ले ली गई थीं। उस पर मिट्टी का काम भी हो गया था तथा जगह जगह पर पत्थर के बड़ बड़े गिट्टे भी वहां डलवाये गये थे, जो कि वहां सभी तक पड़े हुये हैं। लोहे की पटरियां बिछाने के पूर्व ही सन् 1914 का पहला जागितक महायुद्ध प्रारम्भ हो गया। इसी वजह से यह कार्यकम उन्हीं दिनों स्थिगत कर दिशा गरा।

पून: 20 वर्ष पश्चात् इस रास्ते का कार्य जो कि अधुरा रह गया था, दुबारा प्रारम्भ हुआ। इस कार्य के लिये खामगांव के पास जलम्ब रेलवे स्टेशन के वा हर कुछ एकड़ खेत किराये पर लेकर उसमें रेलवे बनाने के लिये लाखों टन लोहे के सामान के बड़े बड़े हेर लगवा दिए गये। इन्जीनियर तथा इस विभाग के अनेक कर्मचारी खामगांव में इस कार्य के लिये ग्राये थे। परन्तु पुनः इस बीच दूसरा विश्वयुद्ध 1939 में हो गया जिसके कारण यह कार्य द्बारा भी स्थगित कर देना पड़ा। वहां के इन्जीनियर लोग तो शीघ्र ही युद्ध भूमि की ग्रोर भेज दिये गये, परन्त् जो साज सामान ग्रादि था वह चार, पांच वर्ष बाद संकटकालीन काप में भेज दिया गया। भ्रब उस रेलवे मार्ग को तुरन्त बनाने का कार्य मंत्री महोदय को ग्रपने हाथ में लेना चाहिये। चतुर्थं पंचवर्षीय योजना में महाराष्ट्र सरकार ने इस कार्य को पूर्ण करने के लिये दूसरा क्रमांक देकर केन्द्र शासन की तरफ सिफारिश भी की है तथा सन् 1939 के महायुद्ध के समय विदर्भ में दारव्हा से पसद तक के रेल मार्ग का सामान संकटकालीन में लगाने निये उ व इवा कर ले गई, तथा युद्ध के पश्चात् वह रास्ता बनाने का वचन भी जनता को शासन ने दिया था। परन्तू इस कार्य में स्रभी तक किसी ने दिलचस्पी नहीं ली, न तो भविष्य में इसकी ग्राशा दिखाई देती है। इसी क्षेत्र में परतवाड़ा यवतमाल तक एक नेरोगेज का रेल र(स्ता है। इस रेल रास्ते की दुर्देशा अवर्ण-नीय है। यह रेल रास्ता लगभग 200 किलोमीटर लम्बा होगा। इस रास्ते पर ग्रन्-मानतः 30 रेलवे स्टेशन हैं। भ्राठ, दम स्टेशनों पर तो बिल्डिंग श्रादि बने हैं. परन्तू भ्रौर रटेशनों पर केवल नामपट लगे हये हैं। न वहां कोई पोर्टर है न कोई स्टेशन मास्टर है। न कोई टिकट देने वाला है न कोई लेने वाला है--यह सभी कार्य गाड़ी का गार्ड स्रकेला ही करता है। इस मार्ग पर रेलवे गाडी कभी भी समय पर नहीं चलती । रात के समय स्टेशनों पर रोशनी का प्रबन्ध भी नहीं है। पीने के पानी तक की भी व्यवस्था नहीं है जिससे यावियों को बडी ही कठिनाइयों का सामना करना पड़ता है। इस रेल मार्ग पर कुछ तहसीलें श्रीर शहर हैं। उन शहरों में बिजली के खम्बों पर बल्ब द्वारा रोशनी प्रकाशित होती रहती है। पथिक की सुविधाग्रों के लिये वहां के रेल स्टेशनों पर कोई रोशनी की व्यवस्था नहीं है। ग्रनेक वर्षों से इस मार्ग पर इस प्रकार ग्रंधेरी चलती ग्रा रही है। इस रेल मार्ग का कांट्रेक्ट एक विदेशी कम्पनी के साथ अंग्रेजों ने किया था। वह शासन तो चला गया, परन्तु वह कम्पनी मात्र रह गई

है । भारत सरकार को चाहिये कि
3 P.M. ग्रविलम्ब इस रेलवे मार्ग को ग्रपने
ग्रधिकार में लेकर दूसरे रेलवे मार्गो के
समान ही वहां के यात्रियों को भी सुख ग्रौर
सुविधा प्रदान करें, यह मेरा ग्रपना सुझाव है ।

मेरा दूमरा मुझाव यह है कि मराठवाड़ा में जाने वाला मनमाड़ से नांदेड़ एकमात्न मीटर गेंज रेलवे मार्ग है। स्वाधीनता के पहले यह सारा प्रदेश निजाम के अधिकार में था। उन दिनों वहा की जनता शिक्षा और व्यापार से वंचित थी जिसमें लोग अभी भी तरक्की नहीं कर पाये। अब उनके विकास के लिये ये रेल रास्ता ब्राडगज बनाकर उस प्रदेश के दूसरे उन्नतिशील क्षेत्रों के साथ जोड़ देना त्रति स्रावश्यक है । चौथी योजना में इस काम को प्रथम कमांक देने की राय महाराष्ट्र सरकार ने भारत सरकार को दी है।

मेरा तीसरा सुझाव बम्बई से गोग्रा तक रेल रास्ता बनाने का है। स्रभी स्रभी बम्बई से कोकण इलाके में उरण स्टेशन तक रेल मार्ग बना है। परन्तु उतने से ही कार्य चलना म्रसम्भव है। यह मार्ग म्रागे रत्नागिरि सावन्तवाड़ी होकर गोग्रा तक होना चाहिये। केवल रत्नागिरि जिले की ही जनसंख्या 22 लाख से ग्रधिक है।

इस जिले की भौगोलिक रचना बड़ी ही विचित्र है। पश्चिम में समुद्र ऋौर पूर्व में सह्याद्रि का दुर्गम पहाड़ इन दोनों के बीच 300 मील लम्बाई का यह एक ज़िला है। वर्षाकाल में समुद्री प्रवास होता है, तब मोटर बसों का एकमात साधन श्रावागमन के लिये रहता है। तथापि वहां पर 200 इंच तक वर्षा होने के भ्रौर नदी नालों में बाढ ग्रा जाने के कारण रास्ते खराब हो जाते हैं, यानी मोटर-बस स्रादि के रास्ते टट फूट जाते हैं जिससे ग्रावागमन की सभी व्यवस्था छिन्न भिन्न हो जाती है ग्रौरवहांकी जनता का सम्पर्क दूसरे क्षत्नों के साथ टूट जाता है, एसी प्रवस्था में इस नये रेल मार्ग को बनाने की नितान्त ग्रावश्यकता है।

मेरा चौथा सुझाव यह है कि पूना से मीरज तक जो मीटर गेज का रेल रास्ता था वह ग्रव ब्राडगेज बन रहा है। उसको भ्रागे कोल्हापुर तक बढ़ा देना चाहिये; क्योंकि कोल्हापुर तक उस क्षेत्र में सबसे बड़ा गहर है। वहां यूनिसिटी बनने से वहां विद्या का बड़ा भारी केन्द्र भी बन गया है। वहां बहुत बड़ा व्यापार का केन्द्र भी है तथा मशीनरी बनाने के स्रनेक उद्योग केन्द्र भीहैं।

मेरा पांचवां सुझाव यह है कि पाचोरा से जामनेर तक ग्रब एक नैरो गेज रेल गाड़ी

चलती है उसको ग्रागे बढ़ा कर चिखली से हिंगोली जंक शन को जोड़ देना चाहिये। यह रेल मार्ग जोड़ देने से पश्चिमी महाराष्ट्र, विदर्भ ग्रौर मराठवाड़ा, ये महाराष्ट्र के रीनों क्षेत्र जो कि अनेक वर्षों से अलग पड़े हैं एक सूत्र में ग्रा ग्रायेंगे।

1967-68

मेरा एक ग्रौर सुझाव यह है कि विदर्भ के खामगांव ग्रौर ग्रमरावती, यह दो बड़े शहर बम्बई, कलकत्ता रेलमार्ग से टुटे पडे हैं। सारे भारत में इन दोनों केन्द्र पर कपास का व्यापार सबसे ऋधिक चलता है। वहां के कपास ग्रीर बिनौला भारत के कई प्रदेशों में वितरित किया जाता है। दोनों शहरों मुख्य रेल मार्ग से दस किलोमीटर ग्रलग रेल रास्ते पर हैं । वहां से कपास बम्ब**र्इ** भेजने में ज्यादा समय लगता है, खर्च भी ग्रधिक होता है। किसानों को हर सा**ल** करोड़ों रुपये की क्षति पहुंचती है, ग्रर्थात् बम्बई-कलकत्ता रेल मार्ग इन दोनों शहरों पर से जाने की सीधी व्यवस्था करनी में ब्राडगेज चाहिये तथा मरावाड़ा ऊपर लातूर रोड रेलवे स्टेशन है वहां से नेरो गेज रेल का लातूर स्टेशन 20 किलोमीटर के अन्तर पर है।

उपसभापति : श्रापका भाषण लम्बा हो गया और दो मिनट ही बाकी रह गये हैं ।

श्री पंडरीनाथ सीतारामजी मैं दो मिनट पर खत्म कर दूंगा। तो इस वजह से गाड़ी बदलने में यात्रियों को बहुत ही कठिनाइयों का सामना करना पड़ता है। यदि 20 किलोमीटर दूरी का रेल मार्ग जोड़ दिया जायें तो यात्रियों को बड़ी सूविधा प्राप्त होगी।

(Time bell rings)

ग्रब मैं कुछ छोटे सुझाव शासन को प्रस्तुत कर रहां हूं कि नागपुर-पूना एक्सप्रेस शरू करने की लोगों की मांग बहुत पुरानी है ग्रौर बीच बीच में यह गाड़ी चलने की म्रफवाह भी सुनने में भाती है, परन्तु इसका निष्कर्षं कुछ भी नहीं निकला। बम्बई, [श्री पंढ़रीनाथ सीतारामजी पाटील] कलकत्ता, नागपुर होते हुये एक जनता एक्सप्रेस चलनी चाहिये; क्योंकि इस रास्ते में गाड़यां कम होने से दो दो दिन तक यादियों को स्टशनों पर पड़े रहना पड़ता है, लगभग तीन साल पहले इस सभागृह में मैंने ऐसे सुझाश्रों को रेल मंत्री महोदय के सामने रखा था, परन्तु उसका निष्कर्ष कुछ नहीं निकला ।

मुझे श्रब पूर्णतः श्राशा है कि रेलवे मंत्री महोदय मेरे सुझावों से सहमत होंगे तथा विशेष रूप से ध्यान देंगे ।

SHRI P. K. KUMARAN (Andhra Pradesh): Madam Deputy Chairman, I rise to oppose this Budget. Railway Minister, while replying to the discussion in the other House. announced some minor mercies to the travelling public. I do not consider the concessions, which he announced, as worth acknowledging. He originally planned to collect Rs. 47 crores per year from the public, i.e., Rs. 23 crores from the merchants on goods and Rs. 24 crores from passengers. He was kind enough to give us a little bit of economic philosophy along with that. He says that the passenger fares do not go into the price system, do not create an inflationary situation in the price structure. May I know from him what happens to the price of a ticket which a vegetable vendor purchases? I can understand that if an employee in this Parliament or in the Secretariat everyday travels from Faridabad to Delhi or from Ghaziabad to Delhi, that, of course, cuts into his expenses. Suppose the ticket is sold to a vegetable vendor or an egg vendor or a What happens to the milk vendor. cost of the ticket? He raises the price and passes it on to the consumer and that is not a speciality with him. What happens to the large number of passengers who are travelling business not for pleasure, not for comfort? So, this argument that it does not create an inflationary situation is not correct. Suppose, I get a basket of mangoes from Vijayawada or a bag of wheat from Amritsar. That cuts into my consumption. So, to argue that any rise in the passenger fare does not reduce the money which is available with me for expenditure or that it does not create an inflationary situation is not correct. He has been misled. The complicated brains in the Railway Board might have thought of such things and he should not have repeated it here. I request him to strike off that phrase from his speech.

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): May I just interrupt my hon. friend? I have not been instructed to say these things. I have felt it clearly and I am of the view that the increase in passenger fares is not inflationary in the strict sense of the term.

SHRI P. K. KUMARAN: That is exactly my point.

SHRI C. M. POONACHA: In the case of any freight increase there is some inflationary tendency.

SHRI P. K. KUMARAN: It is the same in the case of an increase in the passenger fares. What about the people who travel on business? The large number of people, who travel on business, pass on increase in fare to the consumer. So, it is not correct to argue or even correct to say that the increase in passenger fares does not create an inflationary situation. It is a wrong argument.

SHRI C. M. POONACHA: That is your view.

SHRI P. K. KUMARAN: Now, he expected Rs. 142.84 crores surplus this year, i.e., for 1967-68, which dividend to the General Revenues is Rs. 141.56 crores, leaving a small surplus which, of course, is now wiped out as a result of his recent announcement. This dividend is based on 5.75 per cent for the major part of the capital and 6 per cent for the minor part. Looking to the rate of return for the last seven or eight years, what do we find? In 1961-62 it was 5.9; in 1962-63 6.5; in

1964-65 4.9; in 1965-66 5; in 1966-67 5.4; in 1967-68 he is expecting only 4.7. Any concern which gets only an average of 5 per cent return, how can it pay interest on the capital at 5.75 or 6 per cent? Is this for keeping the concern running? He quotes the findings of the Convention Committee. I do not know whether all the facts were placed before Convention Committee. The Convention Committee did recommend and this House also approved of it, but on going deeper into the facts we find that the Convention Committee's recommendation was wrong. The Railways are in no position to give a 6 per cent return on the capital advanced by the Government. I do not understand what is the harm if the contribution to the General Revenues is reduced to Rs. 100 crores; nothing is going to happen. Last time when they wanted to increase the contribution, they never quoted the Convention Committee. They unilaterally increased it, and although the Committee had said 4.25 per cent, they increased it to 4.75 per cent, and again from 4.75 per cent to 5 per cent. Convention Committee's recommendation was overruled. In this case I do not understand why they could not reduce it to Rs. 100 crores. If it is reduced to Rs. 100 crores, the position is that this increase in freight rates need not be there. If this contribution to the General Revenues reduced from Rs. 141.56 crores to Rs. 100 crores, there is a surplus of Rs. 41.56 crores, and this increase need not be there and he need not put extra burden on the travelling public and the Railway using public. That is one point.

question of economy Then the comes. His complaint was, and it is correct, that the traffic which they expected did not turn up, and so they had to put up with losses. In order to bring about economy in the railway system, some of the top stars of the Railway Board are travelling up and down the country and suggesting that a peon should be reduced here, a sweeper should be reduced there,

or a station master should clown there. All sorts of silly things are being done. Economy consists in effective utilisation of assets. What is happening? Yesterday also I heard Mr. Sinha mentioning that. I have been going through their own figures. As far as the effective utilisation of the assets is concerned or rather as far as efficiency is concerned, there has been stagnation for the last five years. I am quoting the figures which he himself has given in this book regarding performance of the Railways. In 1938-39 they were using 27 broad gauge locomotives for moving 1 million net tonne kms. of freight traffic per day. That figure down to 22 in 1955-56. In 1960-61 it is 20. After 1960-61 there is stagnation. In 1961-62 it is 21; there is a rise. In 1962-63 again they somehow put it down to 20. In 1963-64 it is 20. In 1964-65, 21. In 1965-66 again it is 20. Complete stagnation. There has been no improvement in performance during these five years. There is absolute stagnation in efficiency or utilisation of the capacity of the Railways obtaining in India. The same is the case with the metre gauge also. In the case of mere gauge engines, generally it is twice that number. In 1938-39 they were using 56 engines for the same traffic. Now they are using 41 engines. There is aspect. Here are the figures about net tonne kms. moved per per tonne of capacity. In 1960-61 it it is is 16,558. In 1961-62 16,143. There is a decline. In 1962-63 it came to the level of 16,631. But in 1964-65 it came down to 15,211. In 1965-66 it is 15,525. There is a steady decline here in utilisation capacity. How will the Railway Minister explain this stagnation, this incapacity to use the available capacity? It cannot be explained by the lack of traffic which failed to turn up. That was only some 23 million tonnes, because they created extra capacity in the steel sector and the steel mills failed to turn it up. We do not know where the Fourth Plan is; even the dead body is not to be seen. So that part of it cannot be seen. Here and there in

[Shri P. K. Kumaran.]

certain branches there might have been improvement. But it is not in general terms.

Now, I will take a particular branch Diesel traction was introduced in the Southern Railway I think some three or four years back. 1963-64 the average speed of a diesel goods train was 27.80 kms, per hour. In 1965-66 it has come down to 22 kms. Diesel engine was introduced with the idea of improving our performance, increasing the speed, but within three years the Southern Railway has brought down the average speed of a diesel goods train from 27.8 kms to 22 kms. It is a concrete instance. How will he explain it. Let us see the expenses side of it. What is the economic result of this 100 kms. of To run inefficiency? diesel goods the expense incurred by the Railway is Rs. 2089 in 1963-64. speed. Because of the decline in because of the inefficiency in utilising the existing capacity, existing engine capacity and traffic capacity and everything, in 1964-65 this expense for runincreased ning 100 kms. has Rs. 2550. In 1965-66 it is Rs. 2504. The efficiency is coming down the expenses are going up. Naturally he will run into loss and this loss is being passed on to the poor passengers who are using it.

I want to make one thing clear. I do not suggest the abolition of the entire passenger fare increase or the freight increase. But I do believe that the commodity should pay its way. If there are any commodities which the Railways are now carrying for lesser freight than the actual cost of carrying it, that aspect must be looked into. For example, only the was going day before yesterday I through the balance sheet of a cement investfactory. The entire capital ment of the factory was only Rs. 75 lakhs. The profit which the factory made last year was Rs. 51 lakhs, that is 67 per cent. If a factory is making 67 per cent profit, I do not understand why the Railways should carry coal for that at a concessional freight. In such cases I do agree that there is a

case for increase. At least those commodities should pay their way for transport. To that extent I would agree. Otherwise there is no But by absolute mismanagement and under-utilisation of capacity. situation has been created hv Railway Ministry and there is no justification for them to increase the freight. Now let us see why ciency has gone down. The other day, the Kuppam accident took place and a number of people died. The Railways will suffer a considerable amount by way of compensation payment, loss of traffic, loss of rolling-stock and damage caused to the engine and all that. What about loss to the country? Perhaps a future President of India also might have died at Kuppam, we do not know. But anyway. reason given for the accident was that there was no brake power. Why should the engine develop any fault by which the driver is not in a position to apply the brake? I am not going to guess anything. whatever may be the result of the enquiry. That is another matter. But there is a defect. In the name of economy, a sufficient number of mechanics are not provided in the loco-sheds or in with the maintenance sheds. result that when an engine is to be ready at 5.00 a.m. and it is to start at 6.00 a.m., there will be an insufficient number of mechanical fitters or boiler makers or other categories of people. When they come to work, the engine examiner says, "Somehow manage and keep the engine ready." Then the train starts. After passing through three or four stations, the engine develops trouble. The same thing happens with the wagons also. There is a system of examining the wagons at way-side stations. For this purpose, there is a wagon-checking team; on the Central Railway, we have a team of 11 workers, one train examiner, some fitters, some khalasis, South some wheel-tappers. In the Eastern Railway, they have sanctioned seven people. On the Southern Railway, there are only five. One day I was watching at some yard. These five gentlemen start from one side,

from one end, of the train. Normally, nowadays a goods train consists of sixty or seventy wagons. They test the first ten vehicles. Then the time The time given is only ten is up. minutes. After checking the first five or ten vehicles, they conduct a march past up to the other end. If, in the meantime, they find a wagon whose spring is suspected to be flat or anything of that sort, they stop there, look at their watches, look at the wagon and then say, "God is great" and go This is how it happens. passing three or four stations with such wagons or due to some trouble, the train gets stabled.

 S_0 also, there is the engine trouble. If there is any engine trouble, normaly it will take seven to eight hours for another engine to come and pick up the train. Next, another forty or sixty or seventy minutes are taken for shunting to be done, for wagon to be detached, and the remaining train to proceed. What is the loss here? The loss for a diesel train detained for one hour, on an average, is Rs. 550. Now, if such a goods train is detained en either due to some accident or to any other reason, the loss is the same; because perhaps the expenditure on the diesel oil may be a little less because even if the train is not running, the diesel oil is still being The staff are on consumed. duty. The stock is lying stable. So, every hour of detention costs nearly Rs. 500 as loss. If a train is stopped for eight hours, the loss is about Rs. 4,000. Now. as against this loss, just compare the salary of an ordinary fitter in a locoshed. He may get Rs. 110 plus dearness allowance, totalling Rs. 150/Just compare the wage of an ordinary fitter with the loss incurred by the stabling of a goods train or by the breakage of engines. Where is the economy? That is why I say that the economy measures that they are taking by cutting down the number of porters, etc. are not economy measures at all; as a matter of fact, I do not think there is any surplus staff on the Indian Railways. The increase in expenditure incurred on the staff is commensurate with the increase in

traffic. The only increase which I do not approve of is that on the fuel. And there is a very good reason. In olden days, first-grade coal being used. Now, you use second or third-grade coal; the quality of the coal used is inferior and the cost goes up. As far as the other things are concerned, there is no extra expenditure. But this kind of cutting down the small staff is not going to solve the problem. While the reduce the number of lower staff, what are they doing? The Southern Railway was bifurcated and a new Central Railway was formed some time back. Two divisions of the Southern Railway went over to the Central Railway. Hitherto, there was a Public Relations Officer. He was getting, I think, the divisional scale or something. Two divisions were removed from his Jurisdiction; yet he is given a higher grade. This one of the measures of economy. At Agra, there is an Area Superintendent. Under him, there are two sections. One is the Bayana-Tundla section, a distance of 60 miles. On an average, there are 10 goods trains and eight passenger trains on a day. There are one Chief Controller and seven Controllers to look after that section. Under the same area officer, there is another section, that is the Agra-Tuglakabad section, 100 miles. That section is working with four Controllers. Where is the necessity for seven Bayana-Tundla Controllers in the section? This is the economy which they effect. But they go on searching where a peon is in excess, where a clerk is in excess. In effecting economy, the socio-economic conditions of the poor people should also be taken into consideration.

1967-68

Now the IBM machines have been introduced on the Southern way to look after the accounting and statistical things. The hire charges for the IBM machines which is using Railway Southern Rs. 38,000 per month for two shifts of seven hours each. Now, if those machines work one hour extra, they must be paid overtime, unlike the railwaymen in whose case they say that this rule is not fulfilled or the

[Shri P. K. Kumaran.]

rule is not observed. These machines owned by the Americans are not going to listen to you; they must be paid overtime. These machines have replaced a number of clerks. Suppose two hundred clerks are to be pointed, even their whole salary and dearness allowance will not come to Rs. 38,000. You have introduced these machines for which this huge amount is paid as hire charges. And then, those carbon papers after being used go into the waste-paper basket; there is the air-conditioned room that being used for this purpose-some Members were explaining all things the otherday—and then hundred clerks are replaced. What is the cost of maintenance Two hundred clerks two hundred wives and at least three hundred children in addition. do you deprive those 500 souls of their living by introducing these machines? I am not against introducing machines as such if we invest and manufacture our own machines simple calculators, thereby this plus staff can be diverted to manufacturing side. On that basis, we can go in for modernisation; we are not against it. These machines have become obsolete in America which has gone in for higher type of machines, where even the machines have started thinking. So, when these machines became obsolete, they advised your predecessors, "I have got You please beobsolete machines. You use modern. come machines." And you have purchased them. And this is the situation prevailing here. This is wrong. We are not ready for these things. This is another case of their economic drive. The expenditure incurred is more than what those clerks would have been paid. Apart from that, a socail injustice has been done. About people have been left without food or shelter. This is another type of economy that they practise.

Now, there is another thing. the have issued instructions to all railways to collect the names details of people who have completed 50 years of age or 25 years of service. Circulars have been issued. I received a copy from the Western Railway. Now, the position is that people can serve upto 58 . And I know the case of a Divisional Superintendent issues the instructions to all people who have reached 55 saying, "You are about to retire." And then the concerned man should go and see him. A sum of Rs. 2,000 passes. The notice is returned and the man serves up to 58. There is nobody to transfer these Divisional Superintendents. this thing goes on the same thing will be repeated.

1967-68

And what is the basis on which you decide whether he should continue up to 55 or not? This is not correct. This suggestion of 50 years should be withdrawn, and also there should be no question of extension upto Every employee should retire at 55. And if you have to retire anybody at 50, retire these top bureaucrats of the Railway Board. Theelements will look after the affairs of the country better than those who are unable to get out of the old rut of imperialism, a habit which they acquired during the British Raj. is the bureaucratic manner in which the whole thing is functioning. Hence all these troubles. Thank you.

THE DEPUTY CHAIRMAN: Mr. Parimal Ghosh. How much would you need? Ten to minutes?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI PARIMAL GHOSH): Madam Deputy Chairman, for the last two days we are having these discussions on the Railway Budget. Many hon. Members have commented on the Railway Budget. They have also given their suggestions for which We wi'l try we are grateful. best to accommodate as much possible. the suggestions that have Here, Madam, I would been given. like to cover some of the points that have been mentioned by hon. Members.

Hon. Mr. R. P. Sinha was commenting that there is no need for increasing the freight and fare particularly in this year and the entire gap could have been covered by drawing from the General Revenues. The point here is that if the Railways have to keep all their obligations, then the gap in that case would not have been only Rs. 37 crores but it would have been Rs. 67 crores.

[THE VICE-CHAIRMAN (SHRI M. P. BARGAVA) in the Chair]

It would be Rs. 17 crores on account of revenue earning loss, Rs. 14 crores on account of dearness allowance and higher price of steel. Rs. 16 crores for contribution to the Depreciation Fund and Rs. 20 crores towards the loan that we have already taken from the General Revenues. By increasing the fares and freights we have tried only to cover to the extent of Rs. 37 crores. That has been further reduced by Rs. 3½ crores by the concession that has already been announced by the Minister in the other House Parliament.

I may mention that we are even contributing Rs. 115 crores that we are to contribute towards Depreciation Fund. We not provided for the repayment of Rs. 20 crores that we have already drawn from the Development Reserve Fund. Now if the entire deficit were to be Revenues. drawn from the General what would be the position? position would have been more overdrafting to the extent of Rs. 67 crores from the General Revenues. The General Revenues would have over-strained and the Railways would he shifting its own burden to the position General Revenues and the would not have been happy so far as the nat.onal economy is concerned.

Ruthnaswamy Now, the hon, Mr. mentioned that the value of land and building and track came to Rs. 1,600 crores whereas the value of rolling tune stock comes only to the On this point Rs. 1,070 crores. would like to mention that the total assets of the entire Indian Railways is to the tune of about Rs. 3,225 crores which includes all the assets of the Railways. If we categorise the assets,

the value of land, building and track would be to the tune of about Rs. 1,600 crores while the value of the rolling stock and the other machinery is Rs. 1,0:0 crores. Here the point is that the track also includes permanent way materials which is its part and parcel and as necessary for the running of the Railways. If we take the value of these tracks away, then the total amount spent towards buildings and land would be only to the tune of Rs. 400 crores. If we compare this figure with the total investment made, we will find that there is no disparity in this matter.

1967-68

Mr. Vice-Chairman. many hon. Members wanted to know why are not reducing our contribution to the Central Revenues. In this respect I would like to mention one point. After all, the Railways are the biggest public sector enterprise in this country; and I think, the second Railways under unitary management in the world. When so much money has gone into it, naturally, the general public will expect that the Railways should at least stand on their legs. What is this contribution? It is the interest on the money that being taken from the Central Government. That also has been paid not at the rate of 6 per cent. Till 1965-66, the dividend rate was 4½ per cent. only. But from last year, the rate has been raised to 5½ per cent in respect capital invested upto 31st March, 1964 and 6 per cent on new capital vested from April, 1964. In that there are certain exceptions also. There are certain strategic lines which are not remunerative and for these we do not per cent on the capitl expenditure incurred on these lines.

Further there is another exception that for the first five years or during the time of the construction of new railway lines, on the capital that has been invested so far, the dividend or interest is not paid on that amount for that period. If we take the overall, actual quantum of interest that we paid in 1966-67 it works out to about 4 per cent. only of the capital, at-charge and not even 6 per

[Shri Parimal Ghosh.]

Sir, many hon. Members mentioned that in our railway system there should have been only one Well, for operational purposes other things, it would have been definitely much better if instead having three different gauges we had one gauge. But the Indian Railways have not been under one company or Government. There were different companies. Then there were places where wider gauge was not possible. There were places where the traffic did not justify even the metre gauge. And as such three different gauges have come into existence. But at this stage even if we think of converting the narrow and the metre gauges into broad gauge the estimated conversion cost would be to the tune of about Rs. 1,600 to 1,800 crores. Considering that huge amount involved and considering the condition of the country today, it is not possible to convert all the lines from metre gauge narrow gauge into broad gauge.

SHRI DAHYABHAI V. PATEL (Gujarat): It is only one year's deficit, in the Central Budget. What is it?

SHRI PARIMAL GHOSH: However, looking at the efficiency aspect, I feel this is a necessity. Therefore, wherever there is new construction of metre gauge, sub-structure other things are kept in such a way that conversion from metre gauge to broad gauge may not prove costly at that time. Many hon. Members have also mentioned here introduction about the of more trains and augmentation of load in the goods trains. Well, the Railways being the main source of transport, this sort of demand naturally would be very legitimate. I can assure the House that it is the endeavour of the Railways to introduce as many trains as possible. However, for the guidelines of the House, I would like to refer to one point here; that is, about 700 new trains have been introduced during the Third Plan period and the runs of 385 trains had been extended involving an additional train kilometres of over 000,08 per day. Further, during the year 1966-67, alone, a total of 124 trains—68 on the broad-gauge, 48 on the metre-gauge and 8 on the narrow-gauge—had been introduced and the run of many other trains had been extended. The haulage of the goods trains had been augmented by introduction of dieselisation and electrification.

SHRIMATI C. AMMANNA RAJA (Andhra Pradesh): Not where it is needed.

SHRI PARIMAL GHOSH: There have been quite a number of criticisms on the question of late running of trains. Well, it is a fact that recently the punctuality of the trains has been very much impaired. If we look to the various factors which have resulted in the late running of trains, we will find that there are certain factors over which the Railways do not have much control. I will just mention some of them here like bandhs, gheraos, alarm-chain pulling, etc. I am just mentioning that these are the factors which have also contributed to the late running of the trains. You see for example, if one train is stopped by alarm-chain pulling, then it has a snowballing effect on the other trains also. So these are the factors-I do not say that these are the only factors because of which punctuality has been impaired-over which the Railways have no control.

SHRI P. N. SAPRU (Uttar Pradesh). How many gheraos nave you had?

SHRI PARIMAL GHOSH: I do not have the exact figure, but there have been gheraos. Now, Mr. Vice-Chairman, I would like to mention here about inspection carriages.

DR. B. N. ANTANI (Gujarat): The Minister is spoiling his own case by mentioning gherao.

SHRI PARIMAL GHOSH: How do I spoil my case? I do not follow that. Now I would like to mention about the inspection carriages. Hon. Members have asked that when officers of other departments go by planes and ordinary trains, why it should be necessary for the Railway officers to

have these inspection carriages. In this respect, we should realise that the very system of the working of the Railways, the very nature of the working of the Railways exactly the same as the working of other Government departments. nl the Railways, we have about 8,000 stations, 68,000 kilometres of track and a large number of depots yards and the officers have to go from one part of the country to another. These inspection carriages are used not only for the purpose of movement but also for the purpose of their residence. These carriages go to the remote places, into the yards and other places, where there is no special arrangement for 'heir stay and food. And looking at the extensive Railway activities, these inspection carriages are absolutely necessary for the use of the Railway officers. While moving in the inspection carriages, they go on inspecting certain other things like signalling. the condition of the track and so on. These things are also done. Their movement is also facilitated as they can work in the day time and travel in the night without waiting for any other conveyance.

There was also a point raised that the Indian Railways are very much over-staffed compared to the foreign While compared to railways. foreign railways, it is a fact that the Indian Railways are definitely overstaffed. But if we consider the conditions of the foreign railways and compare them with the conditions of the Indian Railways then you would realise that the Indian actually not overstaffed. the foreign railways mechanisation, dieselisation and electrification of the innovation track and of modern methods are so very common, while in the Indian Railways, these are still We have, of in an infant stage. course, taken up some of the lines for dieselisation and electrification and there we have definitely reduced the number of staff. Gradually with the introduction of these methods, the Indian Railways also will be on a par with the foreign railways so far as the staff question

is concerned. Even then proliferation of the staff has definitely been checked and it would be our endeavour that as and when we improve these methods, the staff strength also will get readjusted.

1967-68

Another point that was raised was that whenever we go in for economy, we always try to go from the bottom. That is not always a fact. The point raised has been that gazetted officers and high senior officers are not touched. But if we look at the organisation and the working of the Railways for the last two years, we will find that quite a number of posts gazetted officers and big officials which were rendered vacant, have never been filled. They have been declared surplus and surrendered already. A definite instruction has been given to the Railway Board and the General Managers and to the Divisions that in respect of posts of high-grade officials, wherever it is possible, they should be surrendered and abolished as soon as possible. The total number of officers will be about 6,500 compared to lakhs of employees whom they have to manage.

Then, most of the Members had mentioned about absorption of casual workers in the Railways . . .

SHRI P. K. KUMARAN: What is their total number?

SHRI PARIMAL GHOSH: I do not have the exact figure, but I think it would be to the tune of about 4 lakhs. Now there are two types of casual workers in the Railways. must make one point clear. There are projects for which we employ certain people, depending upon type of work-seasonal, sporadic number intermittent. Quite a workers are employed to work for a short period and sometimes even for a longer period. Now in the stricter not sense, these employees are exactly Railway employees. They are retrenched as and when the project is closed. There are the other type of casual workers in the open line. this. The Now our endeavour is policy that we have adopted is that ! [Shri Parimal Ghosh.]

as far as possible in the open lines, where the workers are not involved in project work, their absorption should be made. We are now working on that—to try to absorb as many casual workers as possible, and for that direct recruitment for the time being has to be done.

SHRI P. K. KUMARAN: One clarification. In a letter written by you to Mr. Bhadram, you have mentioned that the wages of a casual worker—the wages recommended in the case of the Visakhapatnam Marshalling Yard—have to be calculated by multiplying the daily wage by 26 and dividing it by 30. Where did you get this wonderful calculation?

SHRI PARIMAL GHOSH: The wage that has to be determined for the casual worker is the wage that has been recommended by the district officer where the persons work. You are talking of the method for the purpose of calculating overtime wage.

SHRI P. K. KUMARAN: Paid, holiday, does not mean that you must cut out from the daily wage.

SHRI PARIMAL GHOSH: I do not know about that point.

SHRI P. K. KUMARAN: That is what I call 'cheating the worker.'

SHRI PARIMAL GHOSH: Another point was raised by Shri Sen Gupta regarding City Allowance in Kanchrapara section. This point has been previously referred to also a number of times and has been raised Parliament during the Question Hour. This point has been gone into several times and explained. I would like to give the main criterion for which the City Allowance is granted. that the staff should be serving in the adjoining areas provided such areas are physically contiguous to the main city. Here Mr. Sen Gupta mentioned that contiguity means the municipality and he has taken the number of municipal towns which are really contiguous but for

the purpose of determining the City Allowance, we have not taken the municipal consideration. We have taken the consideration that it must be contiguous to the main city. What is the main city? From Kanchrapara the main city to be taken into consideration is Calcutta and if we take that, we will find that there is no contiguity on that point.

Another point he mentioned was about the Circular Railway in Calcutta. Coming from Calcutta I am also realising the difficulties of the Calcutta people. This is a problem which is also engaging not only the mind of the Railway people but also the minds of the Transport Ministry and the West Bengal Government. They have already formed a Corporation in the name of CMPO. have gone into details of that matter but on the Railway side also we have already deputed one of our senior officers to prepare a project report and go into the details of the cost structure and the justification of traffic, etc. and I hope within a short time the report will be available to us and as soon as that report is available, our sincere consideration to that will definitely be there.

I would like to mention about some points mentioned by Members about providing employment to the Scheduled Castes and Scheduled Tribes. They are under the impression that probably the Railways are not doing fairly in the recruitment of Scheduled Classes and Schedule Tribes. As a matter of fact there is a reservation in the Railways of 12½ per cent. for the Scheduled Castes and 5 per cent. for the Scheduled Tribes.

SHRI B. K. GAIKWAD (Maharshtra): In what class?

SHRI PARIMAL GHOSH: In Classes III and IV and also in the Officer class—in each grade. This is the percentage fixed that 12½ per cent. Scheduled Castes and 5 per cent Scheduled Tribes should be recruited.

SHRI B. K. GAIKWAD: My information is 12½ per cent. has been reserved in Classes I and II and 17 to 18 per cent. in Classes III and IV.

SHRI PARIMAL GHOSH: I am not very clear but I will check up that but what is the position in the Railways to-day? We will find that about 214,000 Scheduled Castes have been recruited in all categories ranging from Class I to Class IV which represents about 15.8 per cent, of the total staff of 13½ lakh Railway employees. Similarly the number is about 35,000 for the Scheduled Tribes.

SHRI B. K. GAIKWAD: May I know whether gangmen who are workers have been included in that? are, they get an earning of Rs. 1.50 only per day.

SHRI PARIMAL GHOSH: I will give the break-up for the Scheduled Castes in the different categories. In Class I the Scheduled Castes are 84 and the Scheduled Tribes 15, total 99.

SHRI B. K. GAIKWAD: Out of how many?

SHRI PARIMAL GHOSH: That percentage unfortunately I do not have with me. The percentage about Scheduled Caste-the total percentage is

SHRI B. K. GAIKWAD: I want to draw the attention of the Minis-

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): You will have your chance.

SHRI P. K. KUMARAN: The gangmen who constitute about 7 to 8 lakhs, most of them, are Scheduled Castes. In each gang you will find 90 per cent. of the people are Scheduled Castes. That is the lowest job available in India. So there is no benefit in giving the percentage. It should be given for higher categories. That is what he is pointing out.

SHRI C. M. POONACHA: In addition to what my hon. colleague furnished, may I submit that to the concerned, extent Class III staff is is by the Railway the recruitment

Public Service Commission. They are the recruiting authority and according to the stipulations made, the recruitment takes place. Oftentimes the required number of candidates do not Anyhow they are making turn up. every effort to see that the proportion as stipulated, is adhered to. So far as Officer class recruitment is concerned, that is done by the U.P.S.C. and they are also guided by these. Oftentimes in certain specialised categories certain percentage of posts having been reserved for the Scheduled Castes and Scheduled Tribes do not get filled up for want of specially trained personnel in that specialised class of appointment but even there it is the UPSC, and the respective Railway Commissions. They are applying the standards and norms and they doing their best. This is the position as has emerged from out of recruitment over a period of time. These reservations are applicable only for recruitment and not at the promotional stage

SHRI M. RUTHNASWAMY (Madras): To which class gangmen belong?

SHRI C. M. POONACHA: Class IV.

SHRI B. K. GAIKWAD: Fifth class.

SHRI PARIMAL GHOSH: On this issue, there have also been two specific cases raised about two Scheduled Caste people—one about Chandra Bhan Singh and another about Siya Ram Aherwar. It has been alleged that there has been discrimination in the treatment by the Railways so far as their appointments were concerned. This matter has been agitated upon for a long time and has been raised in Parliament and the matter has been referred to the Prime Minister. facts of the cases are these: These two boys were selected for training. The training was to be for 3 years. After the completion of the 3 years' training period these boys were supposed to appear for a training test. They appeared and both of them failed in the first test. Then the training period was extended for another 3 months and after that they were called accept it.

to appear in the test. They appeared and failed. Normally, only one chance is given to each trainee for appearing in the examination and if they failed, another chance is given but considering the case that they belonged to the minority community, another chance was given to them and one of them did not turn up for training at all in spite of several reminders and after that we thought probably he had left on his own and the other did appear in the final training test and he failed. Considering this position and the probable chances having been given to him, after that also. Mr. Chandra

Bhan Singh, who originally was working as a 'C' class personnel, when he

failed in all the training tests, was

offered the same job but he did not

[Shri Parimal Ghosh.]

My view point is this that if we look at the Railway Budget from all angles, however we might talk about the deficiencies, faults, etc, but even supposing we economise on the staff and other things, how much percentage of But money would be saved? 4 P.M. the main point here, Sir, that this railways

the only public sector enterprise which has fulfilled its commitments. those asked by the Planning Commission, to the extent they were applicable to the first year of the Fourth Five-Year Plan period, and they expected that along with the fulfilment of their commitments all the other sectors would have developed tempo of their activities, and the traffic that should originate with the fulfilment of the targets set for other sectors, if that traffic would have come. then there would have been no occasion for the Railways to be in stage in which it is today where, even though the capacity is available, the expected traffic is not forthcoming for movement by rail.

SHRI BIRA KESARI DEO (Orissa): Mr. Vice-Chairman, Sir, much has been said about the railways in the last three days, and I am coming to my points straight.

Sir, since the days of our late Prime Minister, Pandit Jawaharlal Nehru. there has been a big clamour in this country for national and emotional integration. Sir, many committees have been formed for that and many good things have also come out of it including the singing of the national anthem after a cinema show and at the end of other events like that. But, Sir, the greatest factor in integration and emotional integration is that the youth of this country should move a lot in this wide and big country. Now by increasing the railway fares the Minister has brought about slackness in the mind of the youth, has made him not to travel both for pleasure and for sport. So, Sir, my humble request the Minister to through you is that, at least for the sake of sports, football teams, cricket teams and teams like that should be given the concession in the matter of travelling from one place to another and to compete in the recognised tournaments meant for schools or colleges, whether they be confined to one State or extended to more than one State, I mean the inter-State tournaments. This is my point number one.

I now come to point number two Just now before me the Minister State said that the Railways have fulfilled their commitments in all their plans. Sir, you will find that today, in the Visakhapatnam port, new berths have been built for exporting iron ore. Bailadilla iron mines, are the biggest in the world, have been opened up The D. B. K. Railway has made a rail from Visakhapatnam to Jagroute dalpur, which may be a truly good engineering feat, but at the same time I should say that it is quite an uneconomical route. If I am not wrong, six million tonnes of iron ore will be brought down from Bailadilla to Visakhapatnam. Under the present arrangement, this new line will start from the sea level and go up to a height of four thousand feet. It crosses fortyseven tunnels. To take the wagons four diesel engines having a horse-power of 2,500 are required. and to bring down the loaded wagons

of 3,600 tonnes seven engines are required. What I mean to say is that so many diesel engines are required. Not only that; it consumes a lot of time, and if we proceed in this manner, to export six million tonnes of iron ore from Bailadilla to Visakhapatnam and then from Visakhapatnam Japan, 150 trains will be running up and down, 150 going to Visakhapatnam and 150 coming from Visakhapatnam, every day. And the present route of Kottavalasa to Jagdalpur is quite incapable of managing the whole load on the railways. So, Sir, my suggestion, to utilise in full the natural resources available in iron ore for purposes of exporting it abroad and earning thereby more foreign exchange, my suggesstion to the Railway Board is to consider giving an alternative route from Bailadilla to Visakhapatnam. It may be via Ambagoda to Lanjigarh Road and then, via the R. V. Line, to Visakhapatnam, or any other route. It is up to hem to survey and to find out the feasibility and practicability of an alternative route. They will make, what they call, the feasibility-cum-cost study, and then they will do it. To one of my questions—unfortunately that question was not reached and so rupplementary questions could not be put-I, course, had the written answer that the Ambagoda-Lanjigarh Road railway line is not an economical line. But Sir, you will find that only by a small gradient of 1,500 feet the railway comes on the plains. Only if there is that line I feel that this huge iron ore of Bailadilla can be fully exploited, and more and more exports of this ore will greatly add to our foreign exchange resources. Not only that. The Estimates Committee, in its ninety-first report, at page 43, has said that the South-Eastern Railway has not penetrated into the interior of Orissa, Madhya Pradesh and the district of Midnapur in West Bengal so that the potentiality of that area could developed. Now, Sir, you will find and I am very sure that the Minister will reply that there is no money. But unless we invest money in such good projects, I am sure that we can

make good our deficit, and the Railways will again be the pride of the nation.

My last point is about the minority communities. Under the constitutional guarantees the Scheduled Castes, the Scheduled Tribes, and the Anglo-Indian community have got the reservation After that what? only until 1970? In the competition going on I am very sure that they cannot come up to the standard. I am very sure that the Scheduled Castes and the Scheduled Tribes will again be pushed out and the Anglo-Indians will be pushed out of the services by the Indian Rail-So, in order that these three minority communities, who are our weak brethren, can be accommodated, I want a categorical assurance from the Minister that even after 1970, even after the present constitutional guarantee is over, these three communities, the Anglo-Indians, the Scheduled Castes and the Scheduled Tribes will be given their honoured place in the Indian Railways.

With the se words I conclude my speech.

श्री स्रजीत सिंह ग्रटवाल (पंजाब): मिस्टर वाइम चेयरमैन, सर, हम इस वक्त रेलवे के बजट के बारे में डिस्कशन कर रहे हैं। यह ठीक है कि रेलवे के वर्कर्स ने बहत ग्रन्छा काम किया है ग्रीर रेलवे में बहुत से इम्प्रव-मेंट हुये हैं, मगर इम्प्रवमेंट करने के साथ साथ एफिशिएंसी में बहुत ज्यादा कमी ब्राई है। यहां भ्रभी मिनिस्टर ग्राफ स्टेट साहब ने कहा कि हमने 700 ट्रेनें चलाई ग्रौर 124 गुड्स ट्रेनें डेली चलाई ग्रीर ज्यादा लाभ उठाने का बन्दोबस्त किया। लेकिन बजाय इसके कि हम कुछ कमाई कर के पैसेंजर्स या दूसरे लोगों के लिये ग्राराम की कुछ चीजें म्हैया करते, हमने नुकसान उठाना शुरू कर दिया ग्रौर उसको पूरा करने के लिये रेलवे मिनिस्टर साहब माल का भाडा बढाने के लिये, पैसेंजर्स का भाडा बढाने के लिये इस बजट को लेकर ग्राये।

यह एक बहुत बुरी बात है। श्रगर हम इसी तरीके से श्रपनी नाकाबिलियत की वजह सै

नहीं दे सकते।

[श्री सुरजीत सिंह ग्रटवाल] लोगों के ऊपर भाड़ा बढ़ाते चले गए तो वह दिन दूर नहीं--- ग्रभी लोग इस रेलवे को चेन खींच कर रोकते हैं या घिराव से रोकते हैं--जब वे इसको तोड़ देंगे, इसमें आग लगा देंगे, कहेंगे कि इस साधन की हमको जरूरत नहीं, जो इतना महंगा है ऋौर जिसके लिए हम पैसा

मिनिस्टर ग्राफ स्टेट ने कहा कि हमने जहां जहां रेलवे की तरक्की की है, वहां स्टाफ भी घटाया है, गजटेड श्रफसर भी घटाए हैं, फोर्थ क्लास वर्कर्स को घटाते थे ग्रब गजटेड ग्रफसरों को भी घटाया है, मगर वे रेलवे बोर्ड के स्टाफ या दूसरे स्टाफ को देखना भूल गए, जहां एक मेम्बर है, एडीशनल मेम्बर है, डिपुटी मेम्बर है, एक डाइरेक्टर है, डिपुटी डाइरेक्टर है, एडीशनल डाइरेक्टर भी है, एसिस्टेंट डाइरेक्टर भी है। मुझको यह समझ में नहीं भ्राया कि एक डाइरेक्टर के बाद बाकी एडीशनल डाइरेक्टर या श्रसिस्टेंट डाइरेक्टर की क्या जरूरत थी। यह सीरियस मामला है। श्रगर इसको इस वक्त न रोका गया, यह न देखा गया कि हमको रेलवे में एफीशिएन्सी किस तरह लानी है, श्रीर इकानामी किस तरह करनी है तो वह दिन दूर नहीं जब हर साल जो रेलवे का मिनिस्टर भ्राएगा वह यही कहेगा कि हमने बड़ी खुशी के साथ 15 परसेंट या 20 परसेंट इन्क्रीज कर दी। यह गौरव की बात नहीं है, खुशी की बात नहीं है हमारे मिनिस्टर साहब के लिए भ्रौर हमारे उन रेलवे बोर्ड के हाई भ्राफीसर्स के लिए जो 4-4 रुपए तनख्वाह पाते हैं ग्रीर सारी चीजें लेते हैं। उन एडीशनल मेम्बरों के लिए भी यह गौरव की बात नहीं है। हमारा खर्चा क्यों नहीं कम होता और हमारी एफीशिएन्सी क्यों कम होती जा रही है। एडीशनल मेम्बर रखने की जरूरत है, डिपुटी मेम्बर रखने की जरूरत है क्या उसी एक कागज को देखने के लिए ? एक ग्राइटम को डाइरेक्टर देखेगा, उसी को एडीशनल डाइरेक्टर देखेगा, उसी को डिपूटी डाइरेक्टर देखेगा, उसी को एसिस्टेंट डाइ-

रेक्टर देखेगा---एक डाइरेक्टर को देखना चाहिए। ग्रगर डिपुटी डाइरेक्टर रखने की जरूरत है एडीशनल डाइरेक्टर रखने की जरूरत है तो यह सोचना चाहिए कि हमारे डिपार्टमेंट में इकानामी किस तरह हो सकती है श्रीर एफीशिएन्सी किस तरह से हो सकती है। या तो वे इस लायक नहीं हैं या वे चाहते नहीं हैं।

1967-68

कुछ कन्स्ट्रवशन कर रहे हैं। सेकिन्ड फाइव इयर प्लान में स्रोर थर्ड फाइव इयर प्लान में कितना कन्स्ट्रक्शन हुन्ना ? कुछ लिमिटेड नम्बर भ्राफीसरों का रहता था कन्स्ट्रक्शन के काम में । लेकिन प्रब जब कन्स्ट्रक्शन का काम कम हो गया तो श्राफीसर ज्यादा हो गए । यह एफीशिएन्सी के लिए किया गया है या इकानामी के लिए किया गया है। क्या भ्राफीसर्स की एफीशिएन्सी ज्यादा हो गई--कन्स्ट्रक्शन कम होने पर भी--कि उनकी तादाद श्रीर बढ़ा दी गई। मैं मिनि-स्टर साहब से रिक्वेस्ट करूंगा कि वे इन चीजों को देखें।

रेलवे का वर्किंग इस स्टेज पर श्रा गया है कि एक कमेटी बना कर यह सोचना पड़ेगा कि लेबर वर्कर जो पूरा भ्राउटपूट नहीं देते उसका क्या कारण है। क्या उसका कारण यह है कि बड़े ग्रफसरों का उनके साथ ऐसा सल्क है कि जिससे वे नाखुश हैं ग्रीर पूरा काम जो उन्हें करना चाहिए वह नहीं करते ? क्या उनको फाइलों में इतना घूमना पड़ता है कि उनके पास सोचने के लिए कोई समय नहीं है कि हमारी रेलवे किस तरह एफीशि-एन्सी से काम करें श्रोर किस तरह इकानामी से काम करें ? हम बड़े गर्व के साथ दुनिया में कहते हैं, इस हाउस में कहते हैं कि हमारा रेलवे का सिस्टम सबसे बड़ा, शायद दूसरे नम्बर पर है, बहुत श्रच्छा काम करता है। हम कम्पीट किसके साथ करते हैं? हमारा दूसरा कौन सा साधन है जिससे हम कम्पीट करते हैं। जब हमको कमी पड़ती है, पैसे की जरूरत पड़ती है तो अपने खर्चे को चेक करने के बजाय हम भाड़ा बढ़ा देते हैं, यह

जुल्म है। डेफीशिएन्सी को हम दूर नहीं कर रहे। हमको सोचना पड़ेगा, रेलवे बोर्ड को सोचना पड़ेगा कि इस डेफीशिएन्सी को किस तरह से दूर किया जाय। वह दिन दूर बहीं है जब लोग इन चीजों को टालरेट नहीं करेंगे।

बड़ी बड़ी कैरेजेज चलती हैं। इन्स्पेक्शन करेजेज होनी चाहिए, लेकिन साथ साथ उनका रिजल्ट होना चाहिए। इंस्पेक्शन किया जाता है, उसके बाद उसका नोट 3, 4, 5, 10 साल तक घूमता रहता है। मैंने देखा है कि दो-दो, तीन-तीन साल तक वह इन्स्पेक्शन नोट उस जगह नहीं पहुंचता जहां का वह नोट होता है। तो क्या जरूरत है इन्स्पेक्शन की ? इन इन्स्पेक्शनों की कोई जरू-रत नहीं है। मैं मिनिस्टर साहब से रिक्वेस्ट करूंगा कि इस वक्त के रेलवे बोर्ड के चेयरमैन जब डिवीजनल सूपरिटेंडेंट होते थे तब वह बहुत एफीशिएन्ट माने जाते थे, ग्रब चेयरमेन हो गए तो उन्होंने यह बजट दिया है मिनि-स्टर साहब को कि लो इसको एप्रव कराकर ले भाभो. लेकिन मैं समझता हं कि यह उनकी बहुत बरी बात है। इसका मतलब यह है कि उनकी एफीशिएन्सी खत्म हो गई। भ्रागे के लिए मैं रिक्वेस्ट करूंगा कि जो जनरल मैनेजर या जो भी इस पोजीशन पर स्राता है उसको सीनियोरिटी के हिसाब से न लिया जाय, उसकी एफीशिएन्सी देख कर लिया बाय। जो जनरल मैनेजर जिस सेक्टर में दिया जाय उससे पूछा जाय कि क्या तुम इसको इकानामिकली, श्रपने वर्कर्स के साथ भ्रच्छा सलुक करके, ज्यादा प्रोड-क्शन करके, ज्यादा रिटर्न करके दे सकते हो। ये सारी चीजें देखनी चाहिए। लोग पैरवी करके बन जाते हैं, उसी का रिजल्ट हमारे सामने है कि श्राफीसर्स परवाह नहीं करते, बे कहते हैं कि हमें तो पैरवी से, श्रपनी बारी से जनरल मैनेजर या चेयरमेन बन जाना है। उनकी कोई जिम्मेदारी नहीं है। अगर उनकी जिम्मेदारी होती तो वे रेलवे मिनिस्टर को कम्पेल नहीं करते कि भाड़ा बढ़ा दीजिए, वे यह कहते हैं कि हमें डेवलपमेंट करना है या प्रोजैक्ट्स बनाने हैं, हमारे पास पैसा नहीं है, इसलिए एक साल के लिए या दो साल के लिए हम भाड़ा बढ़ाते हैं, मगर हम श्रपनी एफीशिएन्सी की बदौलत जनता को ज्यादा सहलियत देंगे। बजाय इसके हम एक ट्रेक पर चलते चले जा रहे हैं, जैसे रेलवे लाइन का ट्रेक होता है, मेल ट्रेन चली जाती है, एक्सी-डेन्ट हो जाय, कुछ हो, चेक करने वाला कोई नहीं है। हर साल हम भाड़ा बढ़ा दें, यह बड़े गौरव की बात नहीं है। कहने को हम बहुत कुछ कह सकते हैं कि इस वजह से कर दिया, उस वजह से कर दिया, इधर से जोड दिया। मैं मिनिस्टर साहब से कहंगा कि मेरे ख्याल में रेलवे बोर्ड की जरूरत नहीं है। श्रगर श्रापने रखना है तो कुछ मेम्बर्स की कमेटी रखिए जो यह सोचे कि एफीशिएंटली रन कर रहा है, प्रापर्ली कौन सेक्टर रन कर रहा है, इकानामिकली कौन सेक्टर रन कर रहा है। उसके लिए इतना बड़ा रेलवे बोर्ड रखने की जरूरत नहीं है। इतने से भी पूरा महीं होगा श्रीर चार महीने बाद फिर ग्राएंगे. कहेंगे पैसे की कमी है, भाड़ा बढ़ा दो। इन सारी चीजों को देखते हुए मैं रेलवे मिनिस्टर साहब से कहंगा कि वे रेलवे बोर्ड के बजाय एक एफीशिएन्सी कमेटी क्रियेट करें। जो यह चेक करे कि हम अपने वर्कर्स से, रेलवे स्टाफ से जितना काम हमको मिलना चाहिये वह पूरा किस तरह से ले सकते हैं श्रीर बजाय भाडा बढ़ाने के किस तरह से सहलियत देकर उसको घटा सकते हैं। श्रीर श्रगर रेलवे बोर्ड की यह कमेटी नहीं बना सकते तो वहां के लिये एक पार्लियामेंट की कमेटी होनी चाहिये जो कि इनडिपेंडेंट हो रेलवे की वर्किंग की चेकिंग करने के लिये।

ग्रव एफिशियोंसी की बात करते हैं, गाड़ियां कितनी लेट रन करती हैं ग्रौर क्या होता है ग्रौर रेलवे बोर्ड की एक एफिशियोंसी का एक्जाम्पुल मैं देना चाहता हूं एक किसी बेचारे वर्कर को तकलीफ होती हैं, डिवीजन ग्राफिस से उसको ससपेंड कर दिया जाता है,

[श्री सुरजीत सिंह श्रटवाल]

जनरल मैनेजर ग्राफिम से उसको निकाल दिया जाता है श्रौर वह रेलवे बोर्ड के पास ग्राता है लेकिन रेलवे बोर्ड दो दो तीन-नीन साल से डिवीजनल आफिस दिल्ली से एक चिटठी का जवाब नहीं मंगा सकता कि इस बेचारे का क्या कसूर है। वह केस मेरे पास है ग्रीर उसको मैने ग्रानरेबिल मिनिस्टर को कई दफा रेफर किया है। ग्रब ग्रापके विकंग की एफिशियेसी ग्रीर नया हो सकती है, जिसके लिये ग्राप कहते हैं कि हमारे रेलवे का सिस्टम बहुत बढ़िया है, आप सोच सकते है कि किस तरह से हम तरक्की कर सकते है जब कि एक चिट्ठी का जवाब दिल्ली की एक सड़क से दूसरे सड़क पर नहीं मंगा सकते। तो इन सारी चीजों को वर्क ग्राउट करने के लिये, इन तकलीफों को हटाने के लिये रेलवे को जल्दी से जल्दी कसीडर करना होगा कि रेलवे बोर्ड की जरूरत है या नहीं श्रीर क्या इसके लिये कोई दूसरी कमेटी बने जिसकी कि इस वक्त देश को जरूरत है।

दूसरी मेरी रिक्वेस्ट यह है कि पंजाब एक बार्डर स्टेट है ।

उपसभाष्यक्ष (श्री महाबीर प्रसाद भागव): मेरी रिक्वेस्ट यह है कि आपका समय पूरा हो गया है ?

श्री सुरजीत सिंह भ्रटवाल बहुत लोगों ने 40 मिनट लिया है, एक घंटा लिया है। पजाब एक बार्डर स्टेट है इसलिये मै कह रहा हू पिछले साल भी हम अपने दुश्मन पाकिस्तान से लड़ चुके है मगर रेलवे बालों ने यह कभी नहीं सोचा कि यहां पर जो डबल लाइन नहीं है बिट्वीन दिल्ली ग्रौर श्रम्बाला उसको लगा दिया जाये वह नही मोचा जो भीट्रेन एक माइड से जाती है उसको दूसरी गाडी को पास देने के लिये किसी न किसी स्टेशन पर रुकना पड़ता है तो मैं रिक्वेस्ट करूंगा कि वहा

के लिये यह सोचना जरूरो है ग्रीर इसकी हमारे डिफोप के लिये जरूरत है। और चंडीगढ को डाइरेक्ट मेन लाइन के साथ में चंडीगढ वाया लुधियाना क्यों नही ज्वाइन किया जाता, इसमे क्या वजह है, मैं मिनिस्टर साहब से जानना चाहता हू ?

मेरी एक छोटी सी लास्ट रिक्वेस्ट है कि पंजाब को दिन के टाइम मे एक गाडी कनेक्ट करती है जिसको फ्लाइम एक्सप्रेस कहत है और वह इतनो सुन्त रफ्तार चलती है कि लोग बैठे बैठे तग आ जाते हैं।

उपसभाष्यक (श्री महाबीर प्रसाद भागेंव): नाम तो उसका फ्लाइंग है।

भी सुरजीत सिंह ग्रटबाल . बढ गाड़ी नईदिल्ली से अमृतसर तक चलती है। उसके बारेमें मैरिक्वेस्ट करूंगा कि अरगर थोडी बहुत एफिशियेसी रेलवे में है जिसकी कि मिनिस्टर साहब कहते है तो उसको इस्तेमाल में लाकर के उसकी स्पीड जरा ज्यादा करे भ्रोर उसका नाम बजाय पलाइय एक्सप्रेस के ''गोल्डन टेम्पिल एक्सप्रेम'' कर दें तो मै म्रानरेबिल मिनिस्टर का बहुत ज्यादा भूऋगुजार हूगा ।

श्री निरंजन वर्मा (मध्य प्रदेश) : श्रादरणीय उपसभाध्यक्ष जी, हमारे मित्र श्री पुनाचा साहब नेरेलवे मंद्रालय के बारे मे बहुत कुछ लिख करही देदिया है, हम उन्हें धन्यवाद देते हैं कि कम से कम उन्होंने अपनी भारत सरकार की नीति को निवाहा क्योंकि हमारी भारत सरकार इस बात के लिये बहुत प्रसिद्ध है कि वह जिलना पैमा उसके पास है उससे ज्यादा का बजट बनने मे भ्रपनी कुशनता समझती है पुनाचा साहब ने, रेल मज्ञालय ने जितना उसके पास पैसा था उससे ज्यादा का बजट बना करके उसे घाटे का बजट बतलाया है। हमारे योग्य मित्र श्री परिमल जी ने अभी यहा पर कुछ **आकड़े** दिये। उन्हें कष्ट करने की कोई भावश्यकता नहीं थी, इसलिये कि न उनके मंबालय ने बहुत अच्छे, अच्छे चित्र खीच करके

Budget (Railways)

कागजों पर रख दिये हे ग्रौर ग्रगर वह उसी की सामने पेश कर देते तो सम्भवतः उन हो कोई कप्ट करने की जरूरत नहीं होती। रेलवे मत्रालय ने हमारे भारत वर्ष के मित्रो के लिये जो फूल बरसाये हैं उनका भी जिक कर देना थोडा सा उचित हागा। रेलवे मलालय ने बताया है कि भारत वर्ष की गरीब जनता पर हमने कितनी कृतज्ञताये, कितने उपकार किये है श्रौरवह यह कि ब्रांख गेज की लाइन 28 हजार 571 किलोमीटर हो गई, मीटर गेज की 25 हजार 523 किलोमीटर हो गई, नैरो गेज की 4 हजार 305 किलोमीटर हो गई श्रीर हमने इनवेस्टमेंट 3 श्ररब 25 करोड रूपये का कर दिया है कर्मचारी साढ़े तरहलाख है, लोकोमोटिव इजिस 11 हजार 700 है, कोचिंग वील्स 32 हजार 800 है अभीर माल के डिब्बे 3 लाख 70 हजार है। हिन्द्स्तान की जनता क प्रति उन्होने बहुत भारी कृपा की है। हमारे मिल्र भूल जाते हैं किसी भी एक अच्छे देश से तुलना करने की। हमारा 55 करोड़ का देश है। ब्रिटेन से ही क्लना कर लें जिनकी गद्दी हमने संभाली है। यहा पर अगर 55 करोड की आबादी है तो ब्रिटेन की ग्राबादी 5, 6 करोड से ज्यादा की नहीं है लेकिन आपके पास अगर लोकोमोटिव इजन 11 हजार 700 है तो ब्रिटेन के पास 18 हजार 500 है, अगर आपके पास कोचिंग वील 32 हजार 800 हैं तो ब्रिटेन के पास 40 हजार है, अगर ऋापके पास माल के डिब्बे 3 लाख 70 हजार है तो ब्रिटेन के पास 17 नाख है ग्रीर इसी प्रकार ग्रगर ग्राप यह कहते हें कि 50 लाख यात्री प्रतिदिन ग्रापकी रेल में चलते है तो ब्रिटेन मे प्रति वर्ष 100 करोड यास्त्री चलते है, इसी प्रकार ग्रगर ग्रापकी आमदनी प्रति दिन 2 करोड रपये की है तो **ब्रिटेन** की ग्रामदनी । करोड़ रुपये की है । ऐसी स्थिति में श्राप बहुत नीचे श्रा जाते हैं। इसके ग्रतिरिक्त हमारे कोग्य मित्र ने बतावा कि जो जो भी जनता की कठिनाइया है उनको दूर करने का हम यत्न करते हैं। इसका भी थोड़ा सा जित्र सून लीजिये । रेलवे मंत्रालय के पास दो कमेटिया इसके लिये हैं और कभी

कभी साल छ. महीने में वह इकट्टा होती है, कठिनाइयों को सून लिया जाता है लेकिन उनको दूर करने का कोई यत्न नहीं किया जाता। एक रेलवे युजर्स कदलटेटिव कमेटी है और दूसरी एक और कंसलटेटिव कमेटी है। इन दो कमेटियों का काम क्या है कि कभी गाह वगाह इकट्ठी हो जाय श्रौर मेम्बरो की तिबयत खुश करने के लिये उनका मारा रिकार्ड लिख लिया जाय, उसके बाद उसकी छट्टी हो गई और रेल मंत्रालय ने भी छुट्टी पा ली। श्रीमन्, ग्राक्चर्य है कि मंत्रालय ने इदयनाथ क्ंजरू कमेटी के नाम से एक कमेटी बनाई थी लेकिन उस कमेटी ने जो सिफारिशें की उन सिफोरिशों को हमारे रेल मंत्रालय ने स्रभी तक पूरा नहीं किया ।

एक बात और भी है। हमारे योग्य मित्र पुनाचा साहब सम्भवतः उसमे कोई दुख प्रकट करें। वह यह है कि मंत्रालय श्रौर मंत्री में क्या ग्रंतर है। मंत्रालय वाले लगातार 20, 20 या 25, 25 वर्ष उसी डिपार्टमेंट में ग्रपनी सेवायें करते जाते हैं इसलिये वे उस विषय के माहिर हो जाते हैं ग्रौर योग्य हो जाते हैं और जब हमारे एम ०पी० साहब को कभी मौके से मंत्रालय का चार्ज मिलता है तो उसमें उतने दक्ष नही होते इसलिये मन्नी को मंत्रालय वाले जब चाहे गलत ग्राकडे भी कभी कभी पेश कर देते हैं ग्रौर मंत्री समझते है कि हम इस विषय मे दक्ष हो गये है लेकिन यह बात अपने स्थान पर सही नही है। हमारे मन्नी जी ने भ्रभी जो रेलवे का, रेल मंत्रालय का बजट प्रस्तृत किया है उसमे 31 करोड रु० का घाटा बतलाया है स्रौर उसमें बतलाया है कि 17 करोड तो मुल घाटे का है और 14 करोड़ दूसरा है और इस तरह से 31 करोड़ रुपये का घाटा है लेकिन हम उनसे निवेदन करेंगे कि बिल्कूल घाटे की ज़रूरत नही थी, रेलबे मत्नालय पूरा पूरा खर्च करने के बाद भी इससे अच्छी तरह लोगों की कठिनाई दूर करने मे सक्षम हो सकता था ग्रगर भ्रष्टाचार न होता। रेलवे मंत्रालय मे दो प्रकार का भ्रष्टाचार है। श्रीमन, एक प्रकार का भ्रष्टाचार तो यह है [श्री निरंजन वर्मा]

3947

कि उनके यहां बडे स्नाफिसरो की गृटबंदी स्नपनी पराकाष्ठा पर है। भारतवर्ष के किसी भीर विभाग में इतनी गटबंदी नहीं है जितनी कि रेलवे मंत्रालय मे गृटबंदी है श्रीर यही कारण है कि बड़े बड़े श्राफिसरो की गुटबदी से खिन्न होकर छोटे ग्राफिसर्स, छोटे कर्मचारी कभी "वर्क ट रूल" इत्यादि इस प्रकार का ग्रादोलन करते रहते हैं। मै ग्रपने मिल्न को एक दो उदाहरण दं। बहुत से उदाहरणो से कभी कभी अजीर्ण हो जाया करता है, इसलिये छोटे छोटे उदाहरण दे दू। झासी श्रौर भोपाल जंक्शन के बीच में रेलवे मंत्रालय के एक कर्मचारी ने इतना भ्रनर्थ किया कि भारतवर्ष में इतना बडा ग्राफिसर कभी शायद कोई ग्रनर्थ कर नही सकता । उस पी०डब्लू०ग्राई० का नाम था टिकले, उसके ग्रधीनस्थ एक कर्मचारी था, उसकी स्त्री के साथ जो उसने व्यवहार किया रेलवे मंत्रालय को उसके बारे मे बार बार सूचनाएं दी गईं लेकिन हमे दुख है कि उसी टिकले को पदोन्नति देकर दूसरी जगह पर भेजा गया श्रीर जो एक सब पी०डब्लू०ग्राई० था जिसके साथ दुर्व्यवहार हुम्रा था वह बेचारा श्रपने भाग्य पर रोता रहा । कोई उसकी सुनवाई करने वाला नही था।

इसके बाद इस मंत्रालय में भ्रष्टाचार का एक उदाहरण देना चाहता हूं। श्रीमन् एक स्थान पर एक भ्रोवरसीयर ग्रत्यंत भ्रष्टा-चारी था, बहुत रिश्वत लेता था, भोपाल के एक एल० ग्राई० ने उसे मुग्रत्तिल कर दिया। इसके बाद वह गुटबंदी इकट्ठा हुई श्रौर गुटबंदी ने इस एल०ग्राई० से कहा कि तुम इसको मुम्रत्तिल नही कर सकते ग्रौर इसके परिणाम-स्वरूप जो श्रोवरसीयर मुग्रत्तिल था उसको उसी स्थान पर बहाल करके उसकी छाती पर बैठा दिया । भ्रत में क्या हम्रा ? कोई स्वाभिमानी स्रादमी उस वातावरण मे नहीं रह सकता । उस एल श्राई० ने तीन महीने की छुट्टी ली भ्रौर पडा रहा। ये रेल मंत्रालय के भ्रष्टाचार के नम्ने है। इसको कोई बडा आदमी दूर कर नही सकता।

हमारे योग्य मित्र ने ग्रपनी लाइनों की क्षमता के बारे में कहा है। श्रीमन, मैं ऐसे प्रदेश से श्राता हं जिस प्रदेश में भारतवर्ष में सबसे कम रेलवे हैं। हमारे यहा के 800 मील के प्रदेश में कोई रेलवे लाइन नही है। जगदलपुर की श्रोर श्रीर विशाखापटनम के बदरगाह तक की ग्रोर ग्राज कोई रेलवे लाइन नहीं है। (Time bell rings) लेकिन उसकी शिकायत नहीं करते । हम समझते है कि हमें शिकायत करने की ग्रावश्यकता भी नही है। लेकिन रेलवे मंत्रालय ने पिछले दिनो मे जो हमारा रुपया हानि के रूप में इधर उधर किया है, ग्रगर वह रुपया भी हानि के रूप मे इधर उधर न किया जाता तो रेलवे मंत्रालय को बहुत काफी बचत होती । पिछले समय में जो दुर्घटनाए हुई उन दुर्घटनाम्रों के कारण हमने करीब 180 करोड़ रुयये नष्ट किये है। हमने जो ग्राडीटर की रिपोर्ट है उसको भी पढा। ग्राडीटर की रिपोर्ट के ग्रनसार छोटे छोटे सौदे पर उनके मन्नालय ने ऐसी झठी रिपोर्ट दी हमको साहब 1963 में चीजें चाहियें, सन् 1965 तक उनकी ग्राव-श्यकता नहीं थी लेकिन लाखो की श्रधिकारियों की गलती से गईं। एक नहीं, दो नहीं, कई प्रकार के उदाहरण है कि रेलवे मन्नालय को कितनी ही हानि उठानी पड़ी। (Time bell ring) 只有 श्रीमन् । भोपाल के कारखाने मे जो ग्रार्डमं दिये गये वे मार्डर्स पूरे नही हुए भौर मंत में हमको दूसरी चीजें, इंजन, बिजली के कारखाने की चीजें, बाहर से मंगानी पड़ी । उसका परिणाम यह हुम्रा कि बिजली की गाड़ियो की क्षमता, डीजल की गाड़ियो की क्षमता श्रीर दूसरी गाडियो की क्षमता पर ग्रसर पड़ा श्रीर जो भाप से चलने वाले गाडियों के इंजन है उनके लिये बाहर से करोड़ो रुपया खर्च करने के बाद हमारे रेलवे मंत्रालय के कोष से ग्रौर ग्रधिक धन व्यर्थ खर्च करना पड़ा ।

तो हम समझते हैं कि हमारा रेलके मंत्रालय इन सुविधात्रों की तरफ ध्यान देगा 🖡

हमारे बहुत से मिलों ने कटु ग्रालोचनाएं की हों ग्रीर संभव है हमारे योग्य मिल पुनाचा साहब को कुछ उससे ठेस लगी हो लेकिन इतना हम निवेदन करते हैं श्रीमन्, कि कर्तव्य निर्वाह के कारण ऐसा करना पड़ता है कि उनका भी कर्तव्य है कि उनके मंत्रालय में जहां पर कमियां हों, समय समय पर हम उनके सामने रखें, ग्रीर विश्वास ग्रीर निष्ठा के साथ कृपा करके वे उन कठिनाइयों को देखेंगे ग्रीर उनको हल करने का प्रयत्न करेंगे।

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Chatterjee, six minutes.

SHRI A. P. CHATTERJEE (West Bengal): Mr. Vice-Chairman, I do not know what I can say in minutes, but I shall only touch two or three points. What I feel is that the Railway Budget shows the prevailing disease in our entire economy. The entire economy is diseased at the present moment and a sign of that disease is now visible in the fact that the Railway Budget isBudget. The originating traffic declined. We are not earning much in passenger traffic and goods traffic as we had expected we would. Therefore, the entire question is a question of the revival of the economy of the country. So, it will not be apposite to point out this fact and that fact or plug this hole or that hole and say that if you plug this hole or do a makeshift somewhere you will be able to have a surplus Budget.

Our economy is now in a queer position. We have passed through three Five Year Plans and it is a disgrace to us just now that the Fourth Five Year Plan is in hibernation. We have not yet been told when the Fourth Five Year Plan will ever come into effect, whether it has been put into cold sorage for an infinite period, whether there will be at all any Plan or not. That clearly shows that the honeymoon period of our economy, from the First Five Year Plan to the third Five Year Plan, is over. Excuse my saying so. Now, we are in a critical period of our economy, a critical period which is not unusual and which was not unexpected in view of the pro-capitalist economy or the procapitalist planning that we have so far followed. We know that if we do not follow the socialist planning or the socialist outlook on industry, it is a sure indication that we shall have to come to this kind of periodic crisis in the economy of the country. This kind of periodic economic crisis we witness in all capitalist economies and we are witnessing the same periodic crisis in the Indian economy also. Who does not know of the periodic crisis in the American economy in 1930's, after a great boom for several years, when the surplus stocks produced by the labourers, workers and toilers were dumped into the sea in order that the market might not be flooded, in order that the industrial magnates might not have to reduce the prices of their com-That was a sign of the modities? crisis, at that time, in the American economy and this kind of crisis we see in all capitalist economies. And that is the crisis which we are witnessing in our country also. What is the way out? As I have said, the way out is certainly not to be found from this kind of policy which you are adopting, this kind of pro-capitalist policy which has been followed by this Government. Unless this Government is changed lock, stock and barrel, we do not know whether we shall at all move out of this rut. We may move by spurts, sometimes we may have a boom, but a boom naturally will have to be replaced or followed by a collapse. That is what we are seeing at the present moment. But even then we can suggest some measures which may act as a cushion for any crisis in our economy. I may suggest one or two and at least I shall confine my attention specifically to one item at least in our economy. If we are to resuscitate, if we are to revive our economy, then the main thing that we have to do at the present moment is to reduce our grotesquely heavy expenditure on defence. Our defence expenditure at the present moment is in the region of about Rs. 1000 crores. If Rs. 1000 crores merely meant increase of defence industries, I could have

[Shri A. P. Chatterjee.]

understood that that also meant some contribution to our national economy. But when we spend these Rs. 1000 crores, that really means that a great part of it we spend on importing useless materials, useless iron and steel from abroad. In that way really all this amount goes down the drain and no real industry is set up in this country. If we could have with amount of money set up a real aircraft factory or a real tank factory or a real factory producing some goods or some materials which would have been good for our defence as well as for these purposes, then that would be something. By importing outdated planes, by importing outdated tanks, tanks and planes which when we import we find are outdated by ten years, by importing such goods which do not stand us in good stead, by doing all these things we are throwing the entire money into the drain.

Mr. Vice-Chairman, I will just end by saying what is the way out if we want to reduce this defence expenditure. The way out is simple, and it is so simple that even a 16-year old boy could tell that to your Ministers, It is this that the entire tension which is at the present moment being created or has been created in the country the basis of on tension this great defence budget expenditure is being incurred, that tension has to be lessened. That tension has to be quietened. How to lessen that tension? The ony way is to re-establish our friendship with our neighbours. If I say re-establish our friendship with our neighbours, then I will be saying something which many noted people of this country also have been saying for the last few years. Let us build our friendship, let us build our concord, with those countries which are on our borders. Let us not try to whip up hysteria, war hysteria or near-war hysteria, which is being sought to be done. If we do that, I shall say that we shall be restoring normal conditions in the country, and

this is my request to the Ministry. If we can restore normal conditions, we can find that much of our economy will be again placed on a sounder footing, and this kind of deficit budget may be a thing of the past.

श्री राजनारायण (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, रेल का जो लेंबर वैलफेयर विभाग है, मैं चाहता हूं उसको श्रम मंत्रालय के अधीन कर दिया जाय क्यों कि आजकल उसका मुख्य काम केवल अफसरों का मनोरंजन करना ही रह गया है।

प्राविडेन्ट फंड पर हमारी मांग है कि उसकी ब्याज की दर 7 प्रतिशत हो तथा उसकी पास बुक दी जाय । एक स्थायी बीमा योजना लागू की जाय । बोनस ऐक्ट के लिये श्रीद्योगिक विवाद श्रिधिनयम इस विभाग पर काम करने वाले मजदूरों पर लागू होना चाहिये । इसके साथ ही कमीशन पर काम करने वालों पर दुकान श्रीर वाणिज्य श्रिधिष्ठान श्रिधिनयम लागू समझे जायें।

श्रनिरक्गनाइज्ड किन्तु रजिस्टर्ड यूनियन जिनकी परमेंनेन्ट नैगोसिएटिंग मशीनरी नहीं होती हैं उन्हें भी इन्डस्ट्रियल डिस्प-यूट ऐक्ट की सुविधायें नहीं हैं, उनके लिए और कोई दूसरी व्यवस्था भी नहीं, तो उन्हें सब तरह की सुविधा मिलनी जाहिय । बंगाल और कलकत्ता की दो यूनियनों के संबंध ग्रन्छे नहीं हैं और उनमें श्रापस में झक-झक है। इसलिए इन दोनों के साथ समान ढंग से व्यवहार होना चाहिये।

कमीशन पर काम करने वाले जो वैन्डर्स हैं, उनको रेलवे का नौकर माना जाता है। उनको वेतन नहीं मिलता है क्योंकि वे लोग ऐक्ट के श्रन्दर नहीं श्राते हैं, श्रतः इसमें जो गड़बड़ी होती है उसको दूर किया जाना चाहिये।

कैंजुग्रल लेबर प्रथा को समाप्त किया जाना चाहिये क्योंकि उनको 1 रुपया श्रीर 1 रु० 50 पैसा प्रतिदिन की मजदूरी मिलती हैं। मैं समझता हूं कि यह सरकार जो अपने को डेमोकेटिक और सोशलिस्ट मरकार कहती है, वह कैजुग्रल लेबरर्म को ज्यादा पैमा देगी विनस्बत परमानेन्ट लेबरर्स के, श्राप इन लोगों को जब चाह नौकरों से छुट्टी द देत है, तो मेरी माग यह है कि ग्रगर कोई मजदूर 6 महीने लगातार काम करता है तो उसको परमानेट नौकर की तरह वेतन मिलना चाहिये।

रेनवे बार्ड क सबध में मेरी स्पष्ट श्रीर जोरदार माग यह है कि रेलवे बोर्ड का बिल्कुल भग कर दिया जाना चाहिये। यह रेलवे बोर्ड स्परपाश्रम इस्टेबिलिशमट है श्रीर इस पर काफी खर्चा होता ह। श्रीमन् श्रगर दखा जाय तो एक मजदूर श्रीर रेलवे बोर्ड क एक मेम्बर को जितनी तनख्वाह मिलती है उसम 71 गना का फर्क है। रेलवे बोई क मेम्बर को महान म चार हजार रूपया मिलता है। तो मेरा कहना यह है कि इतना जबर्दस्त फर्क इस मुल्क मे, जा कि श्रपने को समाजवादी कहता हा सामान्य जनता श्रीर रेलवे बोर्ट के मेम्बर म 71 गुनाका फर्म बहुत ही ज्यादा है। इमलिए यह जो इतना फर्क है उसको जल्द से जल्द समात किया जाना चाहिये।

ड्राइवर श्रीर फायरमैन जा रेलवे मे काम करते है उन से 8 घटे से ज्यादा काम हरगिज नही लिया जाना वाहिये वयोंकि माननीय मत्री जी न जापान मे देखा होगा कि श्रगर वहा पर कोई एक्सीडेट हा जाता है तो वे लोग एक्सीडेन्ट के काज का नही देखते है बल्कि यह देखते है कि यह हुन्ना क्यों जबकि ड्राइवर लगातार गाडी हाक रहा है, वह 29 दिन तो श्रच्छी तरह से गाड। चलाता श्रा रहा है, उस बीच कोई ऐक्सीडेन्ट नहीं हुन्ना, तो एक दिन मे कैसे हो गया । इस बात का अध्ययन किया जाता है कि यह ड्राइवर कहा था, किम तरह से क्राया, घर से लड़ कर ता नहीं क्राया, उसकी दैनिक ग्रावश्यकतात्रों की पूर्ति हुई या नही उसके ऊपर कोई मुसीबत तो नहीं है, उसका साइकिलाजिकल बैकग्राउन्ड **क्या है, इन** सब बातों का ग्रह्मयन

किया जाता है। यहा पर तो एकदम हड़्बाग मचा दिया जाता है और असली बात की तरफ नहीं देखा जाता है।

साधारण मजदूर मौर स्रफसरो में भी रेलवे विभाग मे बहुत फर्क है। साधारण मजदूर को साल में तीन तीन की पास मिलते है, 6 पी० टी० स्रोज मिलते हैं स्रौर स्नाफिसर को 6 पास मिलते है और 12 पी० टी० ग्रोज मिलते है। प्रत्येक प्रथम श्रेणी के आफिसर के पास एक ग्रो० सी० रहता है जिसके द्वारा वह श्रपने परिवार के साथ ड्यूटी मे भी यात्रा कर सकता है। तो मैं यह निवेदन करना चाहता ह कि इतनी सहलियत भ्राप श्राफिसर को क्यो देते है ? सामान्य लोगों को जो रेलवे में काम करते है उनको इस तरह की सुविधा नहीं दी जाती है। बराबर अग्रेजों के जमाने से चला आ रहा है श्रीर मै समझता हू कि इंग्लैंड में भी इतना श्रन्तर नही होगा। मजदूरों, सामान्य कर्मचारियों श्रौर श्राफिसरों के बीच जितना कि हमारे भारतवर्ष मे है। (Interruptions) प्राविडेट फड का जहा तक ताल्लुक है श्राफिसरो का तो हिसाब डिविजनल एका उन्टेंट देखता है मगर मजदूरों के उस दफतर के कमँचारी देखते है जो कि तरह तरह की धाधली करते हैं। एक विशेष बात मुझे यह कहनी है कि आप जल्दी ही इलेकट्रोनिक कम्प्यूटर्स लगाने जा रहे हैं जिस से रेलवे विभाग मे छंटनी होगी तो मैं चाहता हू कि उसको खुदा के लिए खत्म किया जाना चाहिये क्योंकि हम अपने देश मे बेकारी की समस्या को हल करना चाहते हैं श्रीर जहा जहा स्वय सचालित मशीनरी की व्यवस्था हो रही है वहा पर छटनी हो रही है। ग्राज जिनको काम नही है उनको हम काम देने की योजना बना रहे हैं। इसलिए श्रगर इस तरह की मशीन लगा दी जायेगी जो लोग काम पर लगे हुए है वे भी बेकार हो जायेंगे सब से बड़ा तमाशा तो यह है कि जुलाई मे यह योजना लाग होगी मगर मार्च से ही म्राफिसरों को रख दिया गया है भीर उनको तनब्दाह

[श्री राजनारायण]

भी मिलने लगी है। मैं ठेकेदारों के द्वारा मजदर प्रथा समाप्त करने की जोरदार मांग करता हं। (Interruptions) में कोयले की ही चोरी महीं होती बल्क श्रीर चीजों की भी चोरी होती है। मैं एक गर्धः म्रानेक उदाहरण दे सकता हूं। ही ध्रनेक बड़े ध्राफिसर हैं जो किसी न किसी रेलवे विभाग में चोरी के केस में फंसे हुए है। मैं बहतों का नाम जानता हूं, बड़े बड़े श्रफसरों का नाम जानता हं, लेकिन बताने से कोई फायदा नहीं है।

उपसभाध्यक्ष (श्री भहावीर भागंव): समय भी नहीं है बताने का।

श्री राजनारायण : समय तो भ्राप, श्रीमन्, कुछ बढ़ा देगें हमारे लिये ।

हम यह देखते हैं कि भारतीय रेलवे में एकाधिकार की व्यवस्था है। शायद इस पर सदन में कोई नहीं बोल पाया है। 🕻 ये जो किताबें बिकती हैं स्टेशनों पर बुकस्टाल में, उन पर व्हीलर कम्पनी का एकाधिपत्य छाया हम्रा है। करीब करीब 60 साल से ब्हीलर कम्पनी का ठेका चला ग्रा रहा है। **इ**मारा यह कहना है कि कोग्रापरेटिव सोसायटी क्षे यह काम कराया जाये ग्रीर उनको बुक-स्टाल्स दिये जायं ग्रीर व्हीलर कम्पनी को बुकस्टालम नहीं देने चाहियें। उसका पांव साल का ठेका होता है भीर 60 साल से लगातार उसका ठेका चला आ रहा है। करीब करीब इस समय 400 स्टाल हैं स्टेशनों पर श्रीर इनके यहां जो स्टाल होल्डसं हैं उनको कम्पनी भ्रपना कमंचारी मान कर कोई भी सुविधा नहीं देती है। षुकस्टाल के कर्मचारियों के कई लाख रुपये कम्पनी के पास जमानत के रूप में जमा हैं श्रीर उसी रुपये से कम्पनी ग्रपना व्यवसाय चलाती है। कम्पनी एक पारिवारिक संगठन के रूप में भ्रपना काम कर रही है।

इस पर सरकार को प्रपनी जांच बिठानी चाहिये जहां तक मेरी जानकारी है नाम लेने पर बहत से सदस्य बौखला जाते है इस कम्पनी के द्वारा प्रच्छे ग्रच्छे मंतियों की खरीदा गया है भीर उनको चनाव लड़ने के लियें पैसा दिया गया है। इस सदन में ऐसे सदस्य बैठे हुये हैं जिन के चुनाव में पैसा व्हीलर कम्पनी ने दिया है। हम भी किताब लिखते हैं श्रीर हम भी कुछ ग्रखबारों में देते रहते है। हम जानते हैं कि चार ग्राने में व्हीलर कम्पनी किताब छपवा कर के एक रुपये में भ्रपने स्टाल्स में बिकवाती है। श्राखिर, कहीं, न कहीं उंगल दबती है तब ऐसी व्यवस्था होती है। तो बिना नाम लिये ग्रापके द्वारा हम सरकार से निवेदन करेंगे कि यह व्हीलर कम्पनी है, इसकी थारो इनक्वायरी होनी चाहिये कि किन किन संसद् ,से सदस्यों से इसका सम्बन्ध है ग्रीर किन किन लोगों के चुनाव में इसने पैसा दिया है, किन किन मंत्रियों को इसने पैसा दिया है भ्रौर किन किन मंतियों को इसने खरीदा है। कभी भ्राप मौका देंगें तो हम यहां पर सब के नाम भी खोलने के लिये तैयार हैं। इस समय केवल इशारे में कह दे रहा हूं। दस्तूरे जुबांबन्दी बजा, बिल्कुल बजा, मगर यह खामोशी भी कभी ज्वान पर दास्तान बन कर बोल सकती है। इसलिये में खामोश हूं ऐसा जमाना आ सकता है जब कि दास्तान बन कर मैं इस सदन में बोलने लगुं। इतना श्रौर कह कर में बैठ जाता हूं , . .

उपसभाध्यक्ष (श्री महावीर प्रसाद भागंव): वायदे के हिसाब से बैठ जाइये।

श्री राजनारायण: एक बात यह निवेदन कर दूं। वाराणसी ग्रौर इलाहाबाद का जरा कम्पेरीजन कर लीजिये । वाराणसी दनिया का सब से पुराना शहर है और किसी भी माने में इलाहाबाद से छोटा नहीं है । मगर इलाहाबाद में रेलवे के कितमे भ्रफसरान हैं श्रीर बाराणसी में कितने है। वाराणसी में

14 के करीब गेट हैं ग्रौर वहां चार टिकट कसेक्टर हैं जिन से कोई चेकिंग हो ही नहीं पाती है। वहां की इनक्वायरी ग्राफिस को जब में टेलीफोन करता हूं तो रिंग होता रहेगा, कोई भ्रादमी उठाने वाला नहीं होता है। पूछने पर वे कहते हैं कि हमारे यहां एक ब्रादमी मिला है और वह कहीं चला गया होगा । तो ऐसी स्थिति वहां नहीं होनी चाहिये।

1956-57 से लोहता चौखंडी के बीच में बनकट स्टेशन है। रघुनाथ सिंह जी इसका बड़ा श्रेय लेते हैं कि हमने इसको खुल-वाया । मगर वहां पर एक कमरा तक नहीं है। जो हाल्ट वहां पर है, वहां कहां से कोई टिकट ले, कहां जाय, क्या करे। उसकी तरफ सरकार को ध्यान देना चाहिये।

अब में एक माग करता हूं फर्धखाबाद के लिये।

उपसभाध्यक्ष (श्री महाबीर भागंव): ग्राप की सब मांगें पूरी हो गईं।

श्री राजनारायण: कन्नौज शहर ग्रौर मकरन्द नगर दो मील की दूरी पर है श्रौर सराय मीरा में स्टेशन है। हमारा कहना है कि सिटी कन्नीज स्टेशन के नाम पर मकरन्द नगर में सरकार को एक स्टेशन खोल देना चाहिये । बस मुझे इतना ही कहना है ।

श्री टी॰ पांडे (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, पहले भें संतुलित बजट उपस्थित करने के लिये रेलवे मंत्री को धन्यवाद देता है।

हम उपेक्षित क्षेत्र के रहने वाले हैं। उत्तर प्रदेश के पूर्वी ज़िलों में सड़कों का ग्रभाव है श्रौर जो हैं वे भी अच्छी नहीं हैं। रेल याता ही हमारे लिये सब से ज्यादा मुगम है। लेकिन यह जो छोटी लाइन मीटर गेज है, यह जिस क्षेत्र से चलती है, उस क्षेत्र मे यह अपने श्राप ही मालूम पड़ता है कि यह क्षेत्र उपेक्षित है ग्रीर गरीब है। ट्रेन में भीड़ बहुत होती है, ट्रेन पहचान में नहीं ग्राती है, लोग ग्रगल मे भी बैठते हैं। बगल में भी बैठते हैं ग्रीर छत पर भी बैठते हैं। यह ट्रेन की स्थिति है। इसमें मैं सुधार चाहता हूं।

दूसरी बात में चाहता हूं कि खर्चा कम हो, उस में मुझे कोई एतराज नहीं है, यह बहुत अच्छी बात है। लेकिन स्टेशनों पर पीये के पानी का प्रबन्ध और सफ़ाई उचित नहीं है, कम है, नाकाफी है। जिन स्टेशनों पर बिजली का प्रबन्ध नहीं है बिजली नही लगी है, उन स्टेशनों पर रोशनी का प्रबन्ध ग्रन्छा नहीं है।

1967-68

घाघरा नदी जो है उस के ऊपर मांफ़ी श्रौर ततुरीपार पर रेलवे के दो पूल बने हुवे हैं वे बहुत जमाने के बने हुये हैं ग्रौर ग्राउट श्राफ डेट हो गये हैं। मेरा सुझाव यह है कि सरकार को इन पुलों को बदल कर दुसरे पुल बनाने चाहिये जो रेल कम रोड पुल का कान करसकें≀

बक्सर उत्तर प्रदेश और बिहार की मिलाता है और बड़ा ही महत्वपूर्ण श्रीर ऐतिहासिक स्थान है । मेरी प्रार्थना है कि बक्सर में रेलवे पुल बनावें भीर बक्सर भीर फें कना स्टेशनों को रेल से कमेक्ट कर दें।

एक बड़ी भारी कमी ग्राप से ग्रर्ज करना चाहता हं। इलाहाबाद स्टेशन है छोटी लाइन का जो इलाहाबाद सिटी स्टेशन कहलाता है श्रीर बड़ी लाइन का जंक्शन है। अग़र हमको कोई ट्रेन पकड़नी होती है तो बड़ी कठिनाई होती है। मेरे सुझाव पर श्राप विचार करे मैं चाहता हूं कि छोटी लाईन का जो इलाहाबाद सिटी स्टेशन है उससे बड़ी लाइन का जो जंकशन हैं उसको कनेक्ट कर देना चाहिये ।

हमारे देश के बहुत से हिस्सों में लाइट रेलवे है जिस को बहुत सी कम्पनीज चलाती हैं । यातायात का राष्ट्रीयकरण रहा है। मै चाहता हूं कि सभी लाइट रेलवेज का राष्ट्रीयकरण कर दिया जाये।

ग्राप इस बात पर भी विचार करें कि बहुत सा सामान ट्रक से ढोया जा रहा है ग्रीर ट्रक प्राइवेट प्रापर्टी है। उस में सामान सुरक्षित श्रीर शीघ्रता से पहुंच जाता है, कलकत्ता से बनारस के क्षेत्रों में ग्रा जाता है [श्री टी० पांडे]

भ्रौर दिल्ली से बनारस के क्षेत्रों में भ्रा जाता है, । मैं चाहता हूं कि रेल**वे ग्र**पनी **इ**स ग्रयोग्यता को दूर करे। श्रौर सामान जो श्राता जाता है, वह सिर्फ रेलवे से ही जाय।

रेल का भाड़ा खास कर तृतीय श्रेणी में मैं कम कराना चाहता है। मेरा सुझाव यह है कि रेल के किराये का विभागीकरण किया जाय, त्तीय श्रेणी से सब से ज्यादा ग्रामदनी है ग्रीर उस में सुविधा बहुत कम है। रेल का किराया ततीय श्रेणी का बढता है तो उसकी सुविधाएं भी बढनी चाहियें।

श्रंतिम बात मैं यह कहन। चाहता हूं कि ग्रौर ग्रपने ग्रन्भव से कहना च हता हं कि में राष्ट्रीयकरण के बहुत पक्ष में हं, लेकिन केटेरिंग का जो भ्रापने राष्ट्रीयकरण कर दिया है, मैं रेलवे स्टेशनों पर भी देखता हूं **भौ**र टेन्स में जो रेलवे विभाग की से केटेरिंग है उनको भी देखता हं, दोनों जगह पहने से प्रबंध अव्छा नहीं है। मैं चाहता हूं कि या तो इसका प्रबन्ध ग्रच्छा हो ग्रौर नहीं तो वह प्राइवेट एजेंसीज को दे दिया जाय ।

अन्त मे मै यह कहना चाहता हं 5 P.M. श्रीर निशेष तीर से कहना चाहता हं कि इलाहाबाद से बनारस, बलिया, गाजीपुर, छपरा होते हुए जो ट्रेन जाती हैं उन में कोई भी मेल ट्रेन नहीं है। मेरी प्रार्थना है कि हमारे यहां के बहुत से मजदूर म्रासाम के क्षेत्र मे काम करते हैं, इसलिए पान्ड तक जाने के लिए कोई मेल ट्रेन होनी चाहिए जिस से सुविधापूर्वक लोग जा सकें। जो समय ग्रापने मुझे दिया है उतने में ही समाप्त करके पूनः ग्रापको धन्यवाद देता हं ग्रौर ग्राशा करता हूं कि मंत्री महोदय ुमेरे सुझावों पर विचार करेगे।

REFERENCE TO THE TREATMENT METED OUT BY THE CHINESE TO THE INDIAN DIPLOMATS AT PEK-ING

सरवार रघ्वीर सिंह पंजहजारी (पंजाब): वाइस चेयरमैन साहब , एक न्युज मैं भ्रापके नोटिस में लाना चाहता हूं । ग्रौर राइटर की न्यूज आई है पीकिंग से कि-

1967-68

"Second Secretary Krishanan Raghunath and Third Secretary P. Vijay were dragged and pushed, held by the neck and arms among a crowd of Red Guards hundred strong.

They were punched and kicked and Red Guards waved Red books of Mao Tse Tung quotations at them."

जनांब, इस वक्त न सिर्फ यह हाउस ही बल्कि सारे हिन्दुस्तान की जनता यह जानना चाहती है कि वे जिन्दा है और . .

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): We will convey it to the Minister of External Affairs and ask him to make a statement tomorrow.

THE BUDGET (RAILWAYS), 1967-68-GENERAL DISCUSSION-contd. THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Dr. Talwar, ten minutes please.

DR. (MRS.) MANGLADEVI TAL-WAR (Rajasthan): Mr. Vice-Chairman, Sir, there was a cartoon in the "Hindustan Times" of the 24th May. Two people are shown discussing about the Railway Budget. It says:

"Rail Fares go up".

And then:

"Latest train crash toll 62".

And the author of the cartoon says: -

"I think it's a humanitarian budget since it will discourage rail travel."

The cartoon is self-explanatory. I need not say much on it.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Dr. Talwar, just one minute. The House will sit till 6 o'clock and the Minister will reply tomorrow after the question hour.

DR. (MRS.) MANGLADEVI TAL-WAR: Coming to accidents, I would like to say one or two things because it concerns the general